

10-07-2026 AT 10:15 AM

(Court No.5)

HON'BLE JUSTICE ALOK MATHUR
HON'BLE JUSTICE AMITABH KUMAR RAI

Fresh and Listed (e-Court/Physical):- (Order, Admission and Hearing) 1. Family Court appeals. 2. Service writs. 3. Writs relating to local bodies, local authorities, development authorities and co-operative societies. 4. Miscellaneous writs upto the year 2022. 5. Writs relating to Land Acquisition upto the year 2020.

Sr. No.	Case No	Party Name	Petitioner Counsel	Respondent Counsel
Fresh List (From Sr.No. 1 To Sr.No. 75)				
1	DF WRIC/4399/2026 (Bahraich) Notice no:L2026026611	DR.ANUP MEHTA VS STATE OF U.P. THRU. SECY. DEPTT. OF RURAL DEVELOPMENT LKO. AND 3 OTHERS	PRATHAMA SINGH PAL SINGH YADAV ASHISH KUMAR SINGH	C.S.C.
2	MO SPLA/263/2026 (Lucknow) Notice no:EL20260913 NOMINATED TO THE BENCH PRESIDED OVER BY HON. ALOK MATHUR J.	GRAM PANCHAYAT MANDALI THRU. ITS PRADHAN VS STATE OF U.P. THRU. ADDL. CHIEF SECY. PANCHAYAT RAJ DEPTT. LKO. AND 8 OTHERS	DILIP KUMAR PANDEY GYAN CHANDRA DUBEY	MOHD. MANSOOR MOHD SIDDIQ ALAM C.S.C.
High Court No.:WRIA/4186/2026				
3	LO WRIC/6802/2026 (Shravasti) Notice no:L2026029506 ASSIGNED MATTER	JAN KALYAN VIKAS SEWA SANSTHAN THRU. SECRETARY RADHE SHYAM SHARMA VS STATE OF U.P. THRU. PRIN. SECY./ADDL. CHIEF SECY. ANIMAL HUSBANDRY LKO. AND 5 OTHERS	SANJAY KUMAR SHARMA	C.S.C.
4	LO WRIC/6804/2026 (Balrampur) Notice no:L20260210138 ASSIGNED MATTER	FAREED KHAN VS STATE OF U.P. THRU. ADDL. CHIEF SECY. DEPTT. OF HOME LKO. AND 4 OTHERS	SHREET RAJ JAISWAL MOHD. AFGHAN KHAN AKHILENDRA PRATAP SINGH MOHD KAIF KHAN JAI SHUKLA	C.S.C.
5	LO WRIC/6805/2026 (Lucknow) Notice no:L20260210167 ASSIGNED MATTER	SHADAB AKHTAR AND 9 OTHERS VS STATE OF U.P. THRU. ADDL. CHIEF SECY. HOME DEPTT. LKO. AND 7 OTHERS	MOHD NAJRUL ABDEEN ALOK KIRTI MISHRA	C.S.C.
6	LO WRIC/6807/2026 (Lucknow) ASSIGNED MATTER	DURGESH KUMAR VS UNION OF INDIA, THRU. SECY. MINISTRY OF EXTERNAL AFFAIRS AND 2 OTHERS	RAJEEV SHUKLA SHAIENDRA KUMAR MISRA	A.S.G.I.
7	LO WRIC/6809/2026 (Sitapur) Notice no:L20260210092 ASSIGNED MATTER	M/S RADHA KRISHNA INDANE GAS SERVICE SITAPUR THRU. PARTNERS SMT. SHALINI SINGH VS STATE OF U.P. THRU. ITS PRIN. SECY. DEPTT. OF FOOD AND CIVIL SUPPLIES LKO. AND 3 OTHERS	PREETI SHUKLA (TIWARI) NANDESH VERMA	MANISH JAUHARI C.S.C.
8	LO WRIC/6811/2026 (Lucknow) Notice no:L20260210157 ASSIGNED MATTER	MISS X IN FIR-NO.557 OF 2024 P.S. GOMTI NAGAR DISTT.LUCKNOW THRU. NEXT BEST FRIEND HER BROTHER VS STATE OF U.P. THRU. CHIEF SECY. LKO AND ANOTHER	ANJUM ARA	C.S.C.
9	LO WRIC/6812/2026 (Lucknow) ASSIGNED MATTER	FARZAN AHMAD VS UNION OF INDIA THRU. PRIN. SECY. MINISTRY OF EXTERNAL AFFAIRS NEW DELHI AND ANOTHER	SHADAB HAIDER RIZWAN HAIDER TANVEER HAIDER	A.S.G.I.

10	LO	WRIC/6813/2026 (Bahraich) Notice no:L20260210141 ASSIGNED MATTER	AMANULLAH QADRI VS UNION OF INDIA,MINISTRY OF EXTERNAL AFFAIRS THRU. ITS SECY. NEW DELHI AND 4 OTHERS	MOHD. VAKAR KHAN ABDUL ALIM KHAN	C.S.C. A.S.G.I.
11	LO	WRIC/6815/2026 (Hardoi) Notice no:L20260210116 ASSIGNED MATTER	MUKESH @ MUKESH KUMAR @ MUKESH PAL VS STATE OF U.P. THRU. PRIN. SECY. ENERGY DEPTT. LKO. AND 5 OTHERS	UTTAM KUMAR AWASTHI	PUNEET CHANDRA MANISH JAUHARI C.S.C.
12	LO	WRIC/6816/2026 (Balrampur) Notice no:L20260210149 ASSIGNED MATTER	FAKHRUDDIN VS STATE OF U.P. THRU. PRIN. SECY. REVENUE DEPTT. LKO. AND 5 OTHERS	MAHENDRA PAL CHAUHAN	C.S.C.
13	LO	WRIC/6818/2026 (Sultanpur) Notice no:L20260210139 ASSIGNED MATTER	RAMANATH YADAV AND 3 OTHERS VS STATE OF U.P. THRU. PRIN. SECY. DEPTT. OF REVENUE LKO. AND 6 OTHERS	SUMIT KUMAR PATHAK	C.S.C.
14	LO	WRIC/6820/2026 (Sitapur) Notice no:L20260210172 ASSIGNED MATTER	MISS X IN FIR NO.0278 OF 2018 VS STATE OF U.P. THRU. CHIEF SECY. LKO. AND ANOTHER	VINOD KUMAR MOHAMMAD IRFAN SIDDIQUI	C.S.C.
15	LO	WRIC/6821/2026 (Bahraich) Notice no:L20260210148 ASSIGNED MATTER	MANIRAM VS STATE OF U.P. THRU. PRIN. SECY. REVENUE DEPTT. LKO. AND 13 OTHERS	ATUL KUMAR YADAV ANOOP VAJPAYEE	PANKAJ GUPTA C.S.C.
16	LO	WRIC/6822/2026 (Sultanpur) Notice no:L20260210168 ASSIGNED MATTER	SHIV DAYAL MAURYA VS STATE OF U.P. THRU. PRIN. SECY. PANCHAYATI DEPTT. LKO. AND 6 OTHERS	GAURI SHANKAR MAURYA	MOHAN SINGH C.S.C.
17	LO	WRIC/6823/2026 (Gonda) Notice no:L20260210152 ASSIGNED MATTER	M/S SRI PARSHVANATH INDUSTRIES THRU. ITS PARTNER ARIHANT JAIN VS STATE OF U.P. THRU. PRIN. SECY. REVENUE LKO. AND 5 OTHERS	ANAND DUBEY UTKARSH MISRA ABHISHEK	C.S.C.
18	LO	WRIC/6829/2026 (Faizabad) Notice no:L20260210163 ASSIGNED MATTER	JANAK LALI VS STATE OF U.P. THRU. PRIN. SECY. DEPTT. FINANCE LKO. AND 2 OTHERS	TANAY HAZARI ARPAN PRAKASH SRIVASTAVA	VINAY SHANKAR C.S.C.
19	LO	WRIC/6831/2026 (Pratapgarh) Notice no:L20260210171 ASSIGNED MATTER	MISS X IN FIR NO. 259 / 2024 POLICE STATION ANTU DISTT. PRATAPGARH THRU.NEST BEST FRIEND HER MOTHER VS STATE OF U.P. THRU. CHIEF SECY. LUCKNOW AND ANOTHER	VINOD KUMAR MOHAMMAD IRFAN SIDDIQUI	C.S.C.
20	DF	WRIC/6832/2026 (Sultanpur) Notice no:L20260210156 ASSIGNED MATTER	PREETU MISHRA VS STATE OF U.P. THRU. PRIN. SECY. DEPTT. OF TRANSPORT U.P. LKO. AND 4 OTHERS	UDAI PRATAP LAL	C.S.C.
21	LO	WRIC/6833/2026 (Barabanki) Notice no:L20260210178 ASSIGNED MATTER	KANCHAN VS STATE OF U.P. THRU. PRIN. SECY. REVENUE DEPTT. LKO AND 5 OTHERS	KAPIL KUMAR YADAV	C.S.C.

22	LO	WRIC/6836/2026 (Unnao) ASSIGNED MATTER	SMT. DIVYA AWASTHI VS STATE OF U.P. THRU. ITS PRIN. SECY. REVENUE DEPTT. LKO. AND 2 OTHERS	RAM JI TRIVEDI SHRADDHA TRIPATHI	C.S.C.
23	LO	WRIC/6838/2026 (Rae Bareli) Notice no:L20260210176 ASSIGNED MATTER	DHIRENDRA KUMAR SINGH VS STATE OF U.P. THRU. PRIN. SECY. DEPTT. OF ENERGY GOVT. OF U.P. LKO. AND 6 OTHERS	ASHISH MISHRA	APRAJITA BANSAL C.S.C.
24	LO	WTAX/934/2026 (Lucknow) Notice no:L20260210146 ASSIGNED MATTER	M/S GOVIND CONSTRUCTION THRU. PROP. SRI BAL GOVIND TRIPATHI VS STATE OF U.P. THRU. PRIN. SECY. STATE TAX LKO. AND 3 OTHERS	ASHISH CHATURVEDI PRATICHI CHATURVEDI	C.S.C.
25	LO	WRIC/6841/2026 (Lucknow) Notice no:L20260210184 ASSIGNED MATTER	M/S VERTIZO CONSTRUCTION PVT. LTD. THRU. DIRECTOR GAURAV GOEL VS STATE OF U.P. THRU. PRIN. SECY. SOCIAL WELFARE DEPTT. LKO. AND 3 OTHERS	RATNESH CHANDRA SURYANSH NARULA	C.S.C.
26	LO	WRIC/6849/2026 (Lucknow) ASSIGNED MATTER	HITESH KUMAR SINGH VS U.O.I. THRU. ITS SECY. MINISTRY OF PETROLEUM AND NATURAL GAS NEW DELHI AND 2 OTHERS	SHIVENDRA PRATAP SINGH JATIN SRIVASTAV SANTOSH MISHRA	SHIKHAR ANAND A.S.G.I.
27	LO	WRIC/6850/2026 (Bahraich) Notice no:L2026029226 ASSIGNED MATTER	DHARMENDAR VS STATE OF U.P. THRU. PRIN. SECY. DEPTT. OF HOME U.P. LKO. AND 3 OTHERS	SHIPRA SINGH SIDDHARTHA SHAKYA	ANAND KUMAR SINGH C.S.C.
28	LO	WRIC/6851/2026 (Pratapgarh) Notice no:EL202602333 ASSIGNED MATTER	SAMREEN BANO VS STATE OF U.P. THRU. PRIN. SECY. HOME LKO. AND 3 OTHERS	AVINASH PANDEY RAHUL KUMAR	C.S.C.
29	LO	WRIC/6852/2026 (Barabanki) Notice no:L20260210187 ASSIGNED MATTER	PURANMASI @ PUNWASI AND 5 OTHERS VS STATE OF U.P. THRU. PRIN. SECY. DEPTT. OF REVENUE LKO. AND 4 OTHERS	AKSHAT VERMA ANTRIKSH VERMA	MOHAN SINGH C.S.C.
30	LO	WRIC/6853/2026 (Lakhimpur Kheri) Notice no:L2026029354 ASSIGNED MATTER	ANITA DEVI AND 171 OTHERS VS U.O.I. THRU. THE SECY. MINISTRY OF TRIBAL AFFAIRS NEW DELHI AND 5 OTHERS	RAJAT SRIVASTAVA ANAND SINGH TUSHAR SINGH NANDINI VERMA	C.S.C. A.S.G.I.
31	LO	WRIC/6861/2026 (Bahraich) Notice no:L2026029608 ASSIGNED MATTER	DAMODAR GUPTA AND 4 OTHERS VS STATE OF U.P. THRU. ADDL. CHIEF SECY. FOOD AND CIVIL SUPPLIES LKO. AND 3 OTHERS	AJEY SINGH	PANKAJ GUPTA C.S.C.
32	LO	WRIC/6864/2026 (Lucknow) Notice no:L2026029364 ASSIGNED MATTER	NEELAM VARSHNEY AND ANOTHER VS SBI THRU. ITS BRANCH MANAGER IFSC CODE SBIN0004619 LKO. AND ORS.	ISHANK SRIVASTAVA SHASHANK SRIVASTAVA DIVYANSHU PRATAP SINGH ANSHUL SRIVASTAVA PUNIT KUMAR SRIVASTAVA RAKESH SRIVASTAVA	C.S.C. ANURAG SRIVASTAVA
33	LO	WRIC/6866/2026 (Lakhimpur Kheri) Notice no:L2026029969 ASSIGNED MATTER	HARDEEP SINGH AND ANOTHER VS STATE OF U.P. THRU. PRIN. SECY REVENUE DEPTT. LKO. AND 4 OTHERS	LALJI PRASAD SHUKLA	DILIP KUMAR PANDEY C.S.C.

34	LO	WRIC/6868/2026 (Shravasti) ASSIGNED MATTER	SUNIL KUMAR TIWARI VS STATE OF U.P. THRU. PRIN. SECY. REVENUE DEPTT. LKO. AND 7 OTHERS	ASHOK KUMAR MISHRA	C.S.C.
35	LO	WRIC/6871/2026 (Sultanpur) ASSIGNED MATTER	RAM CHARAN AND 5 OTHERS VS ADDITIONAL COMMISSIONER AYODHYA DIVISION AYODHYA AND 5 OTHERS	UDAI PRATAP LAL	MOHAN SINGH C.S.C.
36	LO	WRIC/6872/2026 (Unnao) Notice no:L20260210115 ASSIGNED MATTER	RAMJEEVAN AND ANOTHER VS STATE OF U.P. THRU. ADDL. CHIEF SECY. REVENUE DEPTT. LKO. AND 7 OTHERS	UTTAM KUMAR AWASTHI RAGHUNATH PRASAD	DILIP KUMAR PANDEY C.S.C.
37	LO	WRIC/6889/2026 (Bahraich) Notice no:L20260210259 ASSIGNED MATTER	BIRBAL VS UNION OF INDIA THRU. SECY. MINISTRY OF EXTERNAL AFFAIRS NEW DELHI AND 4 OTHERS	CHANDRA BHANU SINGH RAJESH KUMAR GUPTA	C.S.C. A.S.G.I.
38	LO	WRIC/6890/2026 (Lucknow) Notice no:L20260210231 ASSIGNED MATTER	RAMESH KUMAR VS STATE OF U.P. THRU. PRIN. SECY. FOOD AND CIVIL SUPPLIE DEPTT. LKO. AND 2 OTHERS	SAKET KUMAR GUPTA	C.S.C.
39	LO	WRIC/6891/2026 (Lucknow) ASSIGNED MATTER	MOHD. REHAN VS UOI THRU. SECY. MINISTRY OF EXTERNAL AFFAIRS NEW DELHI AND ANOTHER	SATYENDRA NATH MISHRA	A.S.G.I.
40	LO E-File	WRIC/6896/2026 (Ghaziabad) ASSIGNED MATTER	BISWAJIT CHOWDHURY VS REGISTRAR GENERAL, HIGH COURT OF JUDICATURE AT ALLAHABAD AND ORS.	IN PERSON	
41	LO	WRIC/6897/2026 (Lakhimpur Kheri) ASSIGNED MATTER	M/S LAGUCHA KISAN SEVA KENDRA THRU. PROPRIETOR SRI VIRENDRA KUMAR VERMA VS INDIAN OIL CORPORATION THRU. EXECUTIVE DIRECTOR AND 2 OTHERS	RADHIKA SINGH RISHABH RAJ RICHA MISHRA	MANISH JAUHARI
42	LO	WRIC/6898/2026 (Bahraich) Notice no:L2026029901 ASSIGNED MATTER	VIDYARAM AND ANOTHER VS DISTRICT MAGISTRATE BAHRAICH AND 3 OTHERS	AJEY SINGH	PANKAJ GUPTA C.S.C.
43	LO	WRIC/6899/2026 (Faizabad) Notice no:L20260210251 ASSIGNED MATTER	ANOOP SONI VS UNION OF INDIA MINISTRY OF EXTERNAL AFFAIRS THRU. SECY. NEW DELHI AND 3 OTHERS	AKASH DEEP SINGH ANKIT SINGH	C.S.C. A.S.G.I.
44	LO	WRIC/6902/2026 (Bahraich) Notice no:L20260210260 ASSIGNED MATTER	PRAVEEN KUMAR VS UNION OF INDIA THRU. SECY. MINISTRY OF EXTERNAL AFFAIRS NEW DELHI AND 4 OTHERS	CHANDRA BHANU SINGH RAJESH KUMAR GUPTA	C.S.C. A.S.G.I.
45	LO	WRIC/6905/2026 (Bahraich) Notice no:L2026028548 ASSIGNED MATTER	KRISHNA KUMAR VS STATE OF U.P. THRU. ADDL. CHIEF SECY. REVENUE DEPTT. LKO. AND 4 OTHERS	VIJAY KUMAR	PANKAJ GUPTA C.S.C.
46	LO	WRIC/6907/2026 (Lucknow) ASSIGNED MATTER	M/S SHRI INDUSTRIES TALKatora INDUSTRIAL AREA LKO. THRU. ITS PROPRIETOR KHUSHBU AGARWAL AND ANOTHER VS CANARA BANK HAVING BRANCH AT AMINABAD LKO. U.P. THRU. ITS BRANCH MANAGER	UTTAM KUMAR AWASTHI	VINAY SHANKAR

47	LO	WRIC/6910/2026 (Rae Bareli) ASSIGNED MATTER	RAM AWADH MISHRA AND ANOTHER VS REGIONAL MANAGER UCO BANK ZONAL OFFICE LKO. AND ANOTHER	SANTOSH KUMAR TRIPATHI	PRASHANT KUMAR SRIVASTAVA
48	LO	WRIC/6911/2026 (Unnao) Notice no:L20260210255 ASSIGNED MATTER	SHWETA AWASTHI @ SHWETA MISHRA VS STATE OF U.P. THRU. SECY. DEPTT. OF BAL VIKAS SEWA EVAM PUSTAHAR VIBHAG LKO. AND 4 OTHERS	RAJESH KUMAR SRIVASTAVA VIPNESH KUMAR	C.S.C.
49	LO	WRIC/6916/2026 (Ambedkar Nagar) Notice no:L20260210211 ASSIGNED MATTER	SUNEEL KUMAR VS STATE OF U.P. THRU. ADDL. CHIEF SECY. SECONDARY EDU. LKO AND 2 OTHERS	MAYA RAM YADAV AKHAND PRATAP VERMA	C.S.C.
50	LO	WRIC/6917/2026 (Ambedkar Nagar) Notice no:L2026029387 ASSIGNED MATTER	PRADEEP KUMAR VS STATE OF U.P. THRU. PRIN. SECY. REVENUE.LKO.AND 5 OTHERS	RAJESH KUMAR	C.S.C.
51	LO	WRIC/6918/2026 (Unnao) Notice no:L20260210238 ASSIGNED MATTER	RAM PRASAD AND 3 OTHERS VS STATE OF U.P. THRU. PRIN. SECY. REVENUE DEPTT. LKO AND 4 OTHERS	S.K. TRIPATHI	DILIP KUMAR PANDEY C.S.C.
52	LO	WRIC/6920/2026 (Lucknow) Notice no:L20260210299	VIPIN TIWARI VS LUCKNOW DEVELOPMENT AUTHORITY THRU. VICE CHAIRMAN LKO. AND 2 OTHERS	SURENDRA SINGH	C.S.C. RATNESH CHANDRA
53	LO	WRIC/6921/2026 (Pratapgarh) Notice no:L20260210198 ASSIGNED MATTER	MANOJ KUMAR MISHRA VS BAR COUNCIL OF U.P. THRU. SECY. ALLAHABAD AND 3 OTHERS	RAMA PATI SHUKLA LALIT NARAYAN MISHRA SWATI PANDEY	C.S.C. SUBHASH CHANDRA PANDEY
54	LO	WRIC/6922/2026 (Faizabad) Notice no:L20260210267 ASSIGNED MATTER	POOJA VS STATE OF U.P. THRU. COMMISSIONER AND SECY. BOARD OF REVENUE U.P. LKO. AND 3 OTHERS	ANIL KUMAR SAROJ KUMARI	C.S.C.
55	LO	WRIC/6923/2026 (Unnao) Notice no:L20260210242 ASSIGNED MATTER	SHIVKUMAR VS STATE OF U.P. THRU. COMMISSIONER AND SECY. BOARD OF REVENUE LKO. AND 2 OTHERS	NARESH SINGH RAJJAN LAL	C.S.C.
56	LO	WRIC/6925/2026 (Faizabad) Notice no:L2026029400 ASSIGNED MATTER	BRIJENDRA PRATAP TRIPATHI VS STATE OF U.P. THRU. PRIN. SECY. DEPTT. OF HOME U.P. LKO. AND 4 OTHERS	SHARDA MOHAN TIWARI SAURABH TIWARI PANKAJ MISHRA AMAR DEEP MISHRA	C.S.C.
57	LO	WRIC/6927/2026 (Rae Bareli) Notice no:L20260210190 ASSIGNED MATTER	SMT.RAM KUMARI SINGH VS STATE OF U.P. THRU. PRIN. SECY. HOME (REVENUE) GOVT. LKO. AND 5 OTHERS	NEELU SINGH CHAUHAN	C.S.C.
58	LO	WRIC/6928/2026 (Bahraich) ASSIGNED MATTER	PREM NATH VS UNION OF INDIA THRU. GENERAL MANAGER NORTH EASTERN RAILWAY GORAKHPUR AND 3 OTHERS	VIJAY KUMAR MOHD. RAZIULLAH	A.S.G.I.

59	LO	WTAX/947/2026 (Lucknow) Notice no:L20260210272 ASSIGNED MATTER	M/S DHARMENDRA TRADERS THRU. PROPRIETOR MR. DHARMENDRA KUMAR VS STATE OF U.P. THRU. PRIN. SECY. DEPTT. TAX AND REGISTRATION LKO. AND 2 OTHERS	MANISH KUMAR SHUKLA	C.S.C.
60	LO	WTAX/948/2026 (Barabanki) Notice no:L20260210210 ASSIGNED MATTER	ALLIED BATTERIES THRU. AUTHORISED SIGNATORY UMESH GUPTA VS STATE OF U.P. THRU. PRIN. SECY. DEPTT. OF STATE TAX LKO. AND ANOTHER	SHUJAT KIDWAI MOHAMMAD SALMAN	C.S.C.
61	LO	WTAX/949/2026 (Lucknow) ASSIGNED MATTER	SIDDHANT RASTOGI VS UNION OF INDIA THRU. MINISTRY OF FINANCE DEPTT. OF REVENUE AND 2 OTHERS	VIBHANSHU SRIVASTAVA	AMAR MANI TIWARI A.S.G.I.
62	LO	WTAX/950/2026 (Faizabad) Notice no:L20260210216 ASSIGNED MATTER	M/S SHAURYA SERVICE PROVIDER THRU. PROP. ASHOK SINGH VS STATE OF U.P. THRU. PRIN. SECY. DEPTT. OF COMMERCIAL TAX LKO. AND ANOTHER	MOHIT CHANDRA MEENAKSHI SINGH	C.S.C.
63 E-File		ARPLD/21/2026 (Lucknow) ASSIGNED MATTER	UTTAR PRADESH POWER CORPORATION LTD, THRU SUPERINTENDING ENGINEER, LUCKNOW VS M/S KASHI CONDUCTORS THROUGH ITS PARTNER GAURI SHANKER MALHOTRA	MANISH JAUHARI	
64		WRIC/7035/2026 (Lucknow) Notice no:L20260210440 ASSIGNED MATTER	SONU KUMAR YADAV VS STATE OF U.P. THRU. ADDL. CHIEF SECY. DEPTT. OF REVENUE LKO AND 8 OTHERS	SHIV SHARAN SINGH	C.S.C.
65		WRIC/7036/2026 (Lucknow) Notice no:L20260210451 ASSIGNED MATTER	DIPANSHI VERMA VS STATE OF U.P. THRU. ADDL. CHIEF SECY. DEPTT. OF SOCIAL WELFARE LKO. AND 3 OTHERS	RAJA RAM RAWAT R.R. DEV	VINAY SHANKAR C.S.C.
66		WRIC/7037/2026 (Lucknow) Notice no:L20260210401 ASSIGNED MATTER	SAHBAZ ALI VS UNION OF INDIA THRU. SECY. MINISTRY OF EXTERNAL AFFAIRS GOVT. NEW DELHI AND 2 OTHERS	RIZWAN KHAN SOMU TIWARI UJJWAL MISHRA	C.S.C. A.S.G.I.
67		WRIC/7038/2026 (Lucknow) Notice no:L20260210474 ASSIGNED MATTER	ARVIND VS STATE OF U.P. THRU. PRIN. SECY. DEPTT. OF U.P. PANCHAYATI RAJ LKO. AND 5 OTHERS	AJAI KUMAR SRIVASTAVA RAJESH KUMAR LODHI	DILIP KUMAR PANDEY C.S.C.
68		WRIC/7039/2026 (Lucknow) ASSIGNED MATTER	DURGESH KUMAR GUPTA VS STATE OF U.P. THRU. PICKUP BHAWAN LKO AND 3 OTHERS	SUDHIR KUMAR PANDEY	ALOK SAXENA
69		WRIC/7044/2026 (Sultanpur) Notice no:L20260210446 ASSIGNED MATTER	GAURAV MISHRA @ TETOO MISHRA VS STATE OF U.P THRU. PRIN. SECY. DEPTT. REVENUE LKO. AND 3 OTHERS	SURESH KUMAR UPADHYAY RICHA SHARMA	C.S.C.
70		WRIC/7047/2026 (Bahraich) Notice no:L20260210426 ASSIGNED MATTER	VISHWANATH VS STATE OF U.P. THRU. PRIN. SECY. DEPTT. PANCHAYATI RAJ AND 5 OTHERS	PRABHAT DWIVEDI DHARMENDRA KUMAR PANDEY	PANKAJ GUPTA C.S.C.

71	WRIA/6554/2026 (Lucknow)	STATE OF U.P. THRU. PRIN. SECY. HOME POLICE DEPTT. LKO. AND 2 OTHERS VS TEJVEER SINGH	C.S.C.	ASHOK SHUKLA
72	WRIC/7105/2026 (Lucknow) Notice no:L20260210571	DR. KAILASH NATH SINGH VS STATE OF U.P. THRU. ITS PRIN. SECY. HOUSING AND URBAN PLANNING DEPTT. LKO. AND 4 OTHERS	SHIVENDRA RAO	SHOBHIT MOHAN SHUKLA C.S.C.
73	WRIC/7118/2026 (Unnao) Notice no:L20260210531	MATSYA JIVI SAHKARI SAMITI LIMITED KANIGAON THRU. SECRETARY, ANEET KUMAR KASHYAP AND 2 OTHERS VS STATE OF U.P. THRU. PRIN. SECY. DEPTT. REVENUE LKO. AND 7 OTHERS	MOHAMMAD SHAHZAD AHMAD FARAZ AHMAD SHAMSHAD AHMAD TAIBA FATIMA MOHAMMAD TAIF	C.S.C.
74	WRIC/7132/2026 (Hardoi) Notice no:L20260210615	MATASYA JIVI SAHKARI SAMITI LTD. THRU. PRESIDENT MOHD. ISRAR AND ANOTHER VS STATE OF U.P. THRU. PRIN. SECY. FISHERIES DEPTT. LKO. AND 2 OTHERS	D.K. SINGH CHAUHAN	C.S.C.
75	WRIC/7159/2026 (Lucknow) Notice no:L20260210660	NARESH KUMAR GUPTA VS STATE OF U.P. THRU. PRIN. SECY. DEPTT. OF URBAN DEVELOPMENT LKO. AND 2 OTHERS	ABHISHEK KHARE RAVI SHANKER TEWARI AAHUTI AGARWAL	SRINIWAS BAJPAI C.S.C.

AT 10:15 AM

HON'BLE JUSTICE ALOK MATHUR
HON'BLE JUSTICE AMITABH KUMAR RAI

Additional List (From Sr.No. 3001 To Sr.No. 3100)

HON BLE SUPREME COURT ORDER (EXPEDITED)

3001	DF,TO P-10	WRIC/30902/2019 LANA/30902/2019 (Lucknow) Hon'ble Supreme Court Expedited	VIMALA AGARWAL VS STATE OF U.P.THURU.DIRECTOR LAND ACQUISTION BOARD OF REV.ANDORS	AASTHA MISHRA ANANTTIKA SINGH	A.S.G. DEVRISHI KUMAR C.S.C.
	With	WRIC-30811-2019 LANA/30811/2019 Lakhimpur Kheri	POOJA AGGARWAL AND ORS. VS STATE OF U.P.THURU.DIRECTOR LAND ACQUISITION REVENUE AND ORS.	ANANTTIKA SINGH AASTHA MISHRA	A.S.G. DEVRISHI KUMAR C.S.C.
	With	WRIC-30880-2019 LANA/30880/2019 Lakhimpur Kheri	VIMALA AGARWAL AND ORS. VS STATE OF U.P.THURU.DIRECTOR LAND ACQUISTION BOARD OF REV.ANDORS	ANANTTIKA SINGH AASTHA MISHRA	A.S.G. DEVRISHI KUMAR C.S.C.
	With	WRIC-30894-2019 LANA/30894/2019 Lucknow	DINESH AGARWAL AND ORS. VS STATE OF U.P.THURU.DIRECTOR LAND ACQUISTION BOARD OF REV.ANDORS	ANANTIKA MISHRA AASTHA MISHRA	A.S.G. DEVRISHI KUMAR C.S.C.
	With	WRIC-30897-2019 LANA/30897/2019 Lucknow	AJAY PAL SINGH AND ORS. VS STATE OF U.P.THURU.DIRECTOR LAND ACQUISTION BOARD OF REV.ANDORS	ANANTIKA SINGH AASTHA MISHRA	DEVRISHI KUMAR A.S.G. C.S.C.
	With	WRIC-30906-2019 LANA/30906/2019 Lakhimpur Kheri	ANAND VRAT NIGAM AND ORS. VS STATE OF U.P.THURU.DIRECTOR LAND ACQUISTION BOARD OF REV.ANDORS	ANANTTIKA SINGH AASTHA MISHRA	A.S.G. DEVRISHI KUMAR C.S.C.
3002	DF,TO P-10,PA	WRIA/4055/2026 (Lucknow)	STATE OF U.P. THRU. ADDL. CHIEF SECY. HOME POLICE SERVICES U.P. LKO. VS AMARESH KUMAR SINGH BAGHEL	C.S.C.	AMIT SINGH
3003	DF,TO P-10	WRIA/5789/2026 (Lucknow)	SMT. GOLNAZ VS UNION OF INDIA, THRU. SECY. MINISTRY OF RAILWAY DEPTT. NEW DELHI AND 2 OTHERS	KM. VISHWA MOHINI VIMAL KUMAR RAJESH KUMAR	A.S.G.I.
3004	TOP- 10,PO	WRIC/4766/2026 (Gonda)	SPSS ENERGY PVT. LTD. THRU. DIRECTOR ANKIT SINGH VS STATE OF U.P. THRU. ITS ADDL. CHIEF SECY. DEPTT. OF URBAN DEVELOPMENT LKO. AND 2 OTHERS	ALOK SINGH	ANIL KUMAR TRIPATHI C.S.C.
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3005	LA2W	WRIC/12159/2025 (Lucknow)	MANSOOR HASAN AND 8 OTHERS VS STATE OF U.P. THRU. PRIN. SECY. HOUSING AND URBAN PLANNING DEPTT. LKO. AND 2 OTHERS	MANISH KUMAR TRIPATHI ADITYA VIKRAM SINGH	JAIYESH BHOOSREDDY RATNESH CHANDRA C.S.C.

3006	PO	WRIC/2228/2026 (Lucknow)	VRIDDHI KAPOOR THRU. HER FATHER AND NATURAL GUARDIAN SHRI RAJ KAPOOR AND 4 OTHERS VS STATE OF U.P. THRU. PRIN. SECY. DEPTT. OF SECONDARY EDUCATION LKO. AND 5 OTHERS	ADITYA SRIVASTAVA	APOORVA TEWARI PRAKHAR MISRA DWIJENDRA PRASAD GUPTA RATNESH CHANDRA C.S.C.
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HON BLE SUPREME COURT ORDER (EXPEDITED)

3007	DF	WRIC/8907/2018 MISB/8907/2018 (Lucknow) Not Before Hon'ble Sangeeta Chandra, J. Hon'ble Supreme Court Expedited.	PAWAN KUMAR VS STATE OF U.P.THROUGH PRIN.SECY.COOPERATIVE LUCKNOW AND ORS.	NIRANKAR SINGH DHURUV MATHUR AJEET SINGH RAJANI SINGH ASHOK KUMAR PANDEY	UTSAV MISHRA SUDAMA PRASAD SANJAY KUMAR SRIVASTAVA SANJAY TRIPATHI SWATI UPADHYAY SHAILESH VERMA DEVESH CHANDRA PATHAK AKSHAT KUMAR HARSHITA MOHAN RAM CHARITRA PANDEY VIDYA BHUSHAN PANDEY RAKESH SRIVASTAVA RADHEY KISHORE TEWARI DR.L.P.MISRA GAURAV MEHROTRA PRAVEEN KUMAR TRIPATHI RAKESH KUMAR CHAUDHARY YATINDRA PATHAK SANJAY BHASIN SUDEEP SETH C.S.C.
	With	(WRIC-3135-2018) MISB/3135/2018 Lucknow Case Decided on 22/02/2018	DINESH YADAV AND ORS. VS U.P. STATE COOPERATIVE SOCIETIES ELECTION COMMISSION AND ORS.	MOHD. ASHRAF RAKESH SRIVASTAVA	ASHOK KUMAR PANDEY PANKAJ PATEL VIKASH SRIVASTAVA RADHEY KRISHNA TIWARI NIRANKAR SINGH GOVIND SINGH GAURAV MEHROTRA
	With	WRIC-8947-2018 MISB/8947/2018 Lucknow	PAWAN KUMAR AND ORS. VS STATE OF U.P.THROUGH PRIN.SECY.COOPERATIVE LKO.AND ORS.	ASHOK KUMAR PANDEY GOVIND SINGH PRASHANT NIRANKAR SINGH ANURAG KUMAR SINGH	RAKESH SRIVASTAVA LALTA PRASAD MISRA RAKESH KUMAR CHAUDHARY PRAFULLA TIWARI YATINDRA PATHAK SUDEEP SETH GAURAV MEHROTRA C.S.C.
	With	WRIC-25320-2019 MISB/25320/2019 Lucknow	JITENDRA KUMAR AND ANR. VS STATE OF U.P. THRU PRIN. SECY. COOPERATIVE DEPTT. AND ORS.	ASHOK KUMAR PANDEY	NISHI CHAUDHARY RAKESH KUMAR CHAUDHARY C.S.C.
	With	WRIC-5078-2026 Lucknow	VINEET BANSAL VS STATE OF U.P. THRU. PRIN. SECY. COOPRATIVE DEPTT. LKO. AND 7 OTHERS	GANGA SINGH	AKHILESH KUMAR SRIVASTAVA LAKSHYADEEP SRIVASTAVA C.S.C.
3008	DF	WRIC/23020/2021 MISS/23020/2021 (Lucknow) Hon'ble Supreme Court Order (Expedited)	SUMIT EIT BHATTA THRU. PROP. TILAK RAJ SINGH VS STATE OF U.P. THRU. PRIN. SECY. GEOLOGY AND MINING LKO.AND ORS.	VIBHANSHU SRIVASTAVA SHISHIR CHANDRA SHRISH CHANDRA	C.S.C.

3009	PO E-File	WRIC/11643/2010 MISB/11643/2010 (Lucknow) Not Before Hon'ble Sangeeta Chandra, J.	SMT. VEENA VARSHNEY AND ANOTHER VS STATE OF U.P.THROUGH THE SECY. HOUSING AND URBAN DEVP. LKO.	AJAY KUMAR SINGH ANURAG SRIVASTAVA DR L P MISHRA DWIJENDRA MISRA ASHISH CHANDRA ASTHANA	ANAGH SHUKLA MUKUND TEWARI C.S.C.
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3010	PO	WRIC/2783/2011 MISB/2783/2011 (Lucknow) Not Before Hon'ble Brij Raj Singh, J.	JAI GURUDEV DHARM PRACHARAK SANSTHA AGRA DELHI BY PASS ROAD VS STATE OF U.P.THROUGH PRIN. SECY. MINES AND MINERALS U.P.GOV'T	B.R.SINGH SNEHIL SHUKLA RAMAKANT DHAR DWIVEDI ANUPAM DWIVEDI MADHUKAR RAMAN YADAV PREETI SHUKLA ANURAG SHUKLA RAKSHIT RAJ SINGH	MUKESH KUMAR VIVEK RAJ SINGH DHARMENDRA KUMAR DIXIT A.K.CHATURVEDI MANOJ SAHU SAURABH LAVANIA B R SINGH C.S.C
3011	PO	WRIC/4551/2012 MISB/4551/2012 (Lucknow) Not Before Hon'ble Sangeeta Chandra, J.	M/S SHEKHAR HOSPITAL THROUGH MANAGING DIRECTOR MS. RICHA MIS VS STATE OF U.P. THROUGH PRIN. SECY. HOUSING LUCKNOW AND ORS. LK	AKHILESH KALRA AVINASH CHANDRA SHISHIR CHANDRA	BRIJESH KUMAR SINGH NISHANT SHUKLA PUNEET CHANDRA VIRENDRA SINGH P.K.RAI C.S.C.
3012	PO	WRIA/2000882/2013 SERB/882/2013 (Lucknow)	PREM PRAKASH SRIVASTAVA VS STATE OF U.P. THROUGH PRIN. SECY. STAMP AND REGISTRATION LKO.	ANIL KUMAR SHARMA ALOK SARAN SACHIN GARG AVINASH CHANDRA UTTAM KUMAR SRIVASTAVA	C.S.C.
3013	PO	WRIC/3721/2013 MISB/3721/2013 (Lucknow)	SWAPNALOK RESIDENTS WELFARE SOCIETY THROUGH ITS PRESIDENT VS STATE OF U.P.THROUGH SECRETARY HOME CIVIL SECTT.LKO.AND OTHERS	DEVENDRA MOHAN SHUKLA STUTI MITTAL SAMIDHA ABHISHEK PATHAK R.K.SHARMA	MOHD.ASLAM KHAN RICHA AGNIHOTRI LALTA PRASAD MISRA SHOBHIT MOHAN SHUKLA C.S.C.
3014	PO	WRIA/2000462/2014 SERB/462/2014 (Lucknow)	SHIV SHANKAR SINGH VS STATE OF U.P. THROUGH PRIN. SECY. HOME LKO. AND ORS.	GAURAV MEHROTRA	C.S.C.
3015	PO	WRIC/7465/2015 MISB/7465/2015 (Jaunpur) U.V.	C/M NAGRIK POST GRADUATE COLLEGE JAUNPUR VS STATE OF U.P.THRU.PRIN.SECY.HIGHER EDU.CIVIL SECTT.LKO.AND ORS	AMRENDRA NATH TRIPATHI SANJEEV KUMAR MISHRA ABHINAV NATH TRIPATHI	VINAY TRIPATHI SHAILESH KUMAR C.S.C.
	With	WRIC-7766-2015 MISB/7766/2015 Balrampur	C/M MAHARANI LAL KUNWARI P.G. COLLEGE BALRAMPUR VS STATE OF U.P. THRU. PRIN.SECY. HIGHER EDUCATION AND 4 OTHERS	AMRENDRA NATH TRIPATHI	SANJEEV KUMAR SRIVASTAVA JOGENDRA NATH VERMA SHOBHIT MOHAN SHUKLA AKHILESH KUMAR SRIVASTAVA SHAILESH KUMAR RAJESH CHANDRA MISHRA C.S.C.
	With	WRIC-7767-2015 MISB/7767/2015 Sultanpur	C/M SANT TULSIDAS P.G. COLLEGE SULTANPUR VS STATE OF U.P. THRU. PRIN.SECY. HIGHER EDUCATION AND 3 OTHERS	AMRENDRA NATH TRIPATHI	JOGENDRA NATH VERMA SHOBHIT MOHAN SHUKLA C.S.C.
	With	WRIC-7769-2015 MISB/7769/2015 Ghazipur	C/M SRI MAHANTH RAMASHRAYA DAS P.G.COLLEGE GAZIPUR VS STATE OF U.P. THRU. PRIN.SECY. HIGHER EDUCATION AND 3 OTHERS	AMRENDRA NATH TRIPATHI	VINAY TRIPATHI C.S.C.
	With	(WRIC-8343-2015) MISB/8343/2015 Jaunpur Case Decided on 07/05/2018	C/M GANDHI SHATABDI SMARAK P.G. COLLEGE VS STATE OF U.P. THRU PRIN. SECY. HIGHER EDUCATION AND 3 OTHERS	AMRENDRA NATH TRIPATHI	VINAY TRIPATHI C.S.C.
	With	WRIC-10322-2015 MISB/10322/2015 Lucknow	C/M ACHARYA NARENDRA DEV KISAN SNATAKOTTAR MAHAVIDYALAYA VS STATE OF U.P.THRU PRIN.SECY.HIGHER EDU. LKO.AND ORS	AMRENDRA NATH TRIPATHI	JOGENDRA NATH VERMA SHOBHIT MOHAN SHUKLA AKHILESH KUMAR SRIVASTAVA C.S.C

	With	WRIC-21319-2017 MISB/21319/2017 Allahabad	PRATAP BAHADUR P.G. COLLEGE THRU. MANAGER ANIL SIN VS STATE OF UP THRU. PRIN. SECY. HIGHER EDU. AND ORS.	NAGENDRA BAHADUR SINGH	SANJEEV KUMAR SRIVASTAVA KULDEEP PATI TRIPATHI SHAILESH KUMAR RAJESH CHANDRA MISHRA C.S.C.
	With	WRIC-235-2020 MISB/235/2020 Lucknow	YOGENDRA KUMAR AND ORS. VS STATE OF U.P.THURU.PRIN.SECY. HIGHER EDUCATION DEPTT.LKO.ANDORS	PRABHAT MISHRA DILEEP KUMAR MISHRA	JOGENDRA NATH VERMA PRASHANT KUMAR TRIPATHI C.S.C.
3016	PO	WRIA/19471/2017 SERB/19471/2017 (Lucknow)	DR. RAM UJAGIR PANDEY VS STATE OF UTTAR PRADESH THROUGH PRINCIPAL SECRETARY MEDICAL	MANISH MISRA	NISHANT SHUKLA RAJ KUMAR UPADHYAYA (R.K.UPADHYAYA) ASHOK SHUKLA DIPAK SETH C.S.C.
3017	PO	WRIA/32031/2017 SERB/32031/2017 (Lucknow)	CHAIRMAN CUM M.D.BHARAT SANCHAR NIGAM LTD.AND ORS. VS BECHA LAL KUREEL AND ANOTHER	RAJEEVA KUMAR SINHA SATYAJIT BANERJI	SHAILENDRA PRATAP SINGH RAKESH KUMAR SINGH G.D. SARAN ASHISH TRIPATHI S.M. JAFAR SRI KANT C.S.C.
3018	PO	WRIA/11693/2018 SERB/11693/2018 (Lucknow)	ANOOP KUMAR SRIVASTAVA VS STATE OF UP THRU SECY. FINANCE AND 3 ORS.	V.K. SRIVASTAVA ANURAG TRIPATHI ANAND MANI TRIPATHI VAIBHAV SRIVASTAVA PRASOON SRIVASTAVA AVADHESH KUMAR	C.S.C.
3019	PO	WRIA/15333/2018 SERB/15333/2018 (Lucknow)	GIRIJA PRASAD TIWARI VS STATE OF UP THRU. PRIN. SECY. HOME DEPTT. AND ORS.	PIYUSH MISHRA MOHD. ALI	C.S.C.
3020	PO	WRIA/26957/2018 SERB/26957/2018 (Lucknow)	SHIV KUMAR SHARMA VS STATE OF U.P.THURU.PRINCIPAL SECRETARY HOME LUCKNOW AND ORS.	MANISH MISRA BHAVESH CHANDEL RADHIKA KHERIA ATUL SHARMA SACHIN UPADHYAY SHIVENDRA S SINGH RATHORE ANJANI KUMAR SRIVASTAVA	C.S.C.
3021	PO	WRIC/20193/2018 MISB/20193/2018 (Lucknow)	ANIL KUMARI YADAV VS STATE OF U.P. THRU. PRIN. SECY. DEPT. OF REVENUE AND OTHERS	RAKESH KUMAR PUSHPANJALI POOJA SRIVASTAVA RAJESH KUMAR SRIVASTAVA ASHOK KUMAR MISHRA	C.S.C.
3022	PO	WRIC/25579/2018 MISB/25579/2018 (Lucknow)	SMT.PREM LATA NIGAM VS L.D.A. THRU ITS VICE CHAIRMAN AND ANR.	VIJYANT NIGAM NEERAV CHITRAVANSHI	NAVEEN CHANDRA UPADHYAY MUKUND TEWARI RATNESH CHANDRA
	With	(WRIC-6011-2014) MISB/6011/2014 Lucknow Case Decided on 04/07/2017	PREM LATA NIGAM ADVOCATE VS LUCKNOW DEVELOPMENT AUTHORITY THRU. ITS VICE CHAIRMAN NAVEEN	VIJYANT NIGAM	N C MEHROTRA GAURAV MEHROTRA
3023	PO	WRIC/35132/2018 LANA/35132/2018 (Lucknow)	VIJAY KUMAR BHARTI VS UNION OF INDIA THRU.SECY.DEPTT.OF ROAD TRANSPORT AND ORS.	S M SINGH ROYEKWAR SUMEET TAHILRAMANI MAHENDRA PRATAP SINGH SUMIT TAHILRAMANI DR. DEEPTI SINGH SUMEET TAHILRAMANI	ARUN KUMAR CHATURVEDI JYOTSANA SINGH ABHINAV SINGH A.S.G. SAMIDHA LAVKUSH PRATAP SINGH C.S.C.
3024	PO	WRIC/4063/2019 MISB/4063/2019 (Rae Bareli)	RAM KISHORE @ NANHKAU GUPTA VS STATE OF U.P. THRU COLLECTOR RAIBARELI AND ANR.	MOHAMMAD ASLAM KHAN	C.S.C.

3025	PO	WRIC/31111/2019 MISB/31111/2019 (Lucknow)	M/S JAIMA VAISHNAV TRADERS THRU.PROP.BHARAT SINGH VS STATE OF U.P.THUR.PRIN.SECY.NAGAR VIKAS LUCKNOW AND ORS.	VIRENDRA MISRA RIYAZ AHMAD SHRADHA MISRA	NAVEEN KUMAR SINGH AVANIH KUMAR SINGH AVANISH KUMAR SINGH AVANINDRA SINGH PARIHAR C.S.C.
3026	PO	FAPL/56/2020 (Faizabad)	SHOHIT KUMAR CHAURASIA VS SMT. NEHA CHAURASIA	VIMAL MISHRA RAKESH KUMAR SRIVASTAVA	AJAY SHUKLA RANVIJAY SINGH PREM SHANKER SHUKLA SHILPI RAI
3027	PO	WRIC/10903/2020 MISB/10903/2020 (Lucknow)	NARESH KUMAR SHARMA AND OTHERS VS STATE OF U.P. THRU. PRIN. SECY. LAW/LEGAL REMEMBRANCE AND ORS.	SUDEEP KUMAR AVDHESH KUMAR PANDEY CHANDRA BHAN PANDEY	C.S.C.
	With	WRIC-6280-2020 MISB/6280/2020 Lucknow	ISRAR ALI VS STATE OF U.P.THUR.PRIN.SECY.LAW DEPARTMENT AND ORS.	VIRENDRA KUMAR DUBEY	C.S.C.
	With	WRIC-8862-2020 MISB/8862/2020 Lucknow	SANJAY KUMAR TRIPATHI VS STATE OF U.P.THUR.PRIN.SECY. LAW DEPARTMENT AND ORS.	ANKIT PANDE	C.S.C.
	With	WRIC-9234-2020 MISB/9234/2020 Lucknow	ABHAY KUMAR TRIPATHI VS STATE OF U.P.THUR.PRIN.SECY.LAW/LAGA L REMEMBRANCE LKO.AND ORS.	AVDHESH KUMAR PANDEY SUDEEP KUMAR	C.S.C.
	With E-File	WRIC-14298-2020 MISB/14298/2020 Lucknow	ARJUN KUMAR MAURYA AND ORS. VS STATE OF U.P. THRU PRIN. SECY. LAW DEPTT. LKO. AND ORS.	KARM VEER SINGH MADHULIKA YADAV	
	With E-File	WRIC-14322-2020 MISB/14322/2020 Lucknow	KAMLESH ARYA VS STATE OF U.P. THRU. PRIN. SECY. LAW DEPTT. LKO.AND ORS.	VIRENDRA KUMAR DUBEY	C.S.C.
	With	WRIC-21889-2020 MISB/21889/2020 Lucknow	RAJENDRA PRASAD YADAV VS STATE OF U.P. THRU PRIN.SECY. LAW/LEGAL REMEMBERANCE AND ORS.	DURGESH KUMAR VERMA VIJAI BAHADUR VERMA	C.S.C.
	With	WRIC-21909-2020 MISB/21909/2020 Lucknow	RAM ANUJ VS STATE OF U.P. THRU PRIN.SECY.LAW/LEGAL REMEMBERANCE LAWANDORS.	DURGESH KUMAR VERMA VIJAI BAHADUR VERMA	C.S.C.
	With	(WRIC-21976-2020) MISB/21976/2020 Lucknow Case Decided on 16/07/2022	ABDUL SAMAD VS STATE OF U.P.THUR PRIN.SECY. LAW/LEGAL REMEMBERANCE LAWSANDORS	DURGESH KUMAR VERMA VIJAI BAHADUR VERMA	C.S.C.
3028	PO	FAPL/17/2021 (Lucknow)	NAVEEN GIANCHANDANI VS ADDL.PRINCIPAL FAMILY JUDGE X FAMILY COURT LUCKNOW AND ANR.	SUSHIL KUMAR SINGH BAL KESHWAR SRIVASTAVA SHALINI SAXENA VIVEK TIWARI	
3029	PO	FAPL/72/2021 FAPLD/72/2021 (Pratapgarh)	PHOOL CHANDRA VS KAMLESH	AKHILESH KUMAR PANDEY	

3030	PO	WRIC/362/2021 MISS/362/2021 (Lucknow)	BUNDELKHAND INDUSTRIES THRU.PROPRIETOR ANIL KUMAR GUPTA VS STATE OF U.P. THRU.SECRETARY GEOLOGY AND MINING DEPTT.LKO.ANDORS	PUSHPILA BISHT	C.S.C.
3031	LAFP	WRIC/24158/2021 MISB/24158/2021 (Lucknow)	SMT. VIBHA VS STATE OF U.P. THRU SECY. REVENUE LUCKNOW AND ORS.	DIWAKAR NATH TIWARI	SURENDRA SINGH NAMIT SHARMA C.S.C.
3032	PO	WRIC/29885/2021 MISB/29885/2021 (Rudraprayag)	SHIKSHIT YUVA SEWA SAMITI THRU.GOPAL KRISHNA AGARWAL AND ORS. VS U.O.I. THRU. SECY. HUMAN RESOURCE NEW DELHI AND ORS.	AGENDRA SINHA	VARUN PANDEY A.S.G. C.S.C.
3033	PO	FAPL/61/2022 (Bahraich)	SEEMA JAISWAL ALIAS RENU VS SRI NIWAS JAISWAL	MANOJ SAHU SONAL PANDEY	VIMAL KISHOR SINGH
	With	FAPLD-101-2024 Lucknow	SEEMA JAISWAL ALIAS RENU JAISWAL VS SRI NIWAS JAISWAL ALIAS RAM NIWAS	SONAL PANDEY MANOJ SAHU	
3034	PO	WRIA/1200/2022 (Lucknow)	SUMAN KUMAR MISHRA VS KHWAJA MOINUDDIN CHISHTI LANGUAGES UNIVERSITY THRU. REGISTRAR AND OTHERS	SHIVAM SHARMA	GHAUS BEG TUSHAR MITTAL SHUBHAM TRIPATHI
	With	WRIA-2059-2022 Lucknow	ANAM FATIMA VS STATE OF U.P. DEPTT. OF HIGHER EDUCATION LKO THRU ITS PRIN SECY. AND 7 OTHERS	GHAUS BEG	SANJEEV KUMAR SRIVASTAVA TUSHAR MITTAL SHIVAM SHARMA SHUBHAM TRIPATHI LALIT SHUKLA C.S.C.
3035	PO	WRIA/5195/2022 (Lucknow)	DR. RAKESH KUMAR NAIN VS STATE OF U.P. THRU. ADDL. CHIEF SECY. APPOINTMENT DEPTT. U.P. CIVIL SECT. LKO. AND OTHERS	LALTA PRASAD MISRA MAYANK PANDEY PRIYA SINGH SHARAD PATHAK PRAFULLA TIWARI	GAURAV MEHROTRA C.S.C.
3036	PO	WRIA/7396/2022 (Lucknow)	ASHISH KUMAR AND 8 OTHERS VS STATE OF U.P. THRU. ADDL. CHIEF SECY. AGRI. MARKETING AND AGRI. FOREIGN TRADE LKO AND 3 OTHERS	DIBYA DEEP SRIVASTAVA BALDAU JI SINGH RAJIV SRIVASTAVA AVADHESH KUMAR SINGH	DR. V.K. SINGH NARESH CHANDRA MEHROTRA C.S.C.
3037	PO	WRIC/65/2022 (Lucknow)	RAM KAILASH AND ANOTHER VS STATE OF UP THROUGH PRINCIPAL SECRETARY HOUSING AND URBAN PLANNING GOVT. OF UP AND ORS	KAMAL KANT SINGH AMRENDRA SINGH VAIBHAV CHAUHAN HARSHIT SINGH	RATNESH CHANDRA C.S.C.
3038	LA2W	WRIC/1694/2022 (Hardoi)	SMT. KHALIDA BEGAM ALIAS SAVEEHA AND ANOTHER VS STATE OF U.P. THRU. PRIN. SECY. REVENUE AND 5 OTHERS	FAISAL AHMAD KHAN	RAHUL KAPOOR RAJIV RAMAN SRIVASTAVA MANISH KUMAR TRIPATHI ABHINAV SINGH MOHAMMAD ASLAM KHAN PANKAJ GUPTA C.S.C.
3039	LA2W	WRIC/2636/2022 (Lucknow)	ASHUTOSH SHARMA VS STATE OF U.P THRU. ITS PRIN. SECY. DEPTT. OF THE URBAN DEVELOPMENT AND 9 OTHERS	ASHISH KUMAR SHUKLA AMITABH KUMAR TRIPATHI SUMIT KUMAR SRIVASTAVA AMAR NATH DUBEY RAJESH YADAV SHIV PRAKASH MISHRA	PRIYANKA SINGH SHIV SHANKAR SINGH NAMIT SHARMA C.S.C.

3040	PO	WRIC/2795/2022 (Lucknow)	GIRIRAJ SINGH VS STATE OF U.P. THRU. ADDL. CHIEF SECY. NAGAR VIKAS CIVIL SECT. LKO. AND OTHERS	MANISH SINGH CHAUHAN	VINAY PRAKASH SHUKLA SATENDRA PAL SINGH PRAMOD KUMAR SHUKLA APRAJITA BANSAL NAMIT SHARMA C.S.C.
3041	LAFP	WRIC/3664/2022 (Lucknow)	SABIHA PARVEEN VS HINDUSTAN PETROLEUM CORPORATION LIMITED THRU. ITS MANAGING DIRECTOR, MAHARASHTRA AND OTHERS	RAMA SHANKAR MISHRA PRABHAT KUMAR UPADHYAY AMIT KUMAR SINGH	C.S.C. SHIKHAR ANAND
3042	LAFP	WRIC/4474/2022 (Lucknow)	AAYUSHI KHANNA VS INSURANCE REGULAORY AND DEVELOPMENT AUTHORITY OF INDIA , DELHI AND OTHERS	ARVIND KUMAR PANDEY ANU PRATAP SINGH ALOK KUMAR PANDEY ADITYA VIKRAM SHAHI	PRAVEEN DWIVEDI MOHD.ALTAZ MANSOOR A.S.G.I. ANANT TEWARI MANOJ KUMAR DUBEY SAURABH MISRA
3043	PO	WRIC/6232/2022 (Lucknow)	RABINDRA CO-OPERATIVE HOUSING SOCIETY LTD. LKO. THRU. ITS SECY. SHRI UTPAL BARDHAN VS STATE OF U.P. THRU. ADDL. CHIEF SECY. NAGAR VIKAS DEPTT. AND OTHERS	AVINASH CHANDRA AMIT KUMAR TIWARI SHIVAM SHUKLA JAYADITYA RAI GAURAV SAXENA RISHI SAXENA NEERAJ KUMAR SAXENA AKHILESH KUMAR KALRA	ANURAG TYAGI FAREED AHMAD OMENDRA PRATAP SINGH RISHABH KAPOOR OM PRAKASH SINGH NAMIT SHARMA C.S.C.
	With	(WRIC-2740-2011) MISB/2740/2011 Lucknow Case Decided on 20/01/2015	RAVINDRA CO-OPERATIVE HOUSING SOCIETY LTD.LUCKNOW VS LUCKNOW JAL SANSTHAN THROUGH ITS GENERAL MANAGER LUCKNOW	VINOD KUMAR MISHRA	SHASHI PRAKASH SINGH I.P.SINGH NAMIT SHARMA C.S.C.
3044	LAFP	WRIC/7154/2022 (Lucknow)	DEVENDRA KUMAR TIWARI VS STATE OF U.P. THRU. ADDL. CHIEF SECY. DEPTT. HOME, CIVIL SECT. LKO. AND OTHERS	AKHILESH KUMAR MISHRA KARTIKAY SINGH VIJAY KUMAR RAJ KUMAR SINGH	C.S.C.
	With	WRIC-18435-2020 MISB/18435/2020 Lucknow	DEVENDRA KUMAR TIWARI VS STATE OF U.P. THRU. PRIN. SECY. HOME. LKO AND OTHERS	VIJAY KUMAR AKHILESH KUMAR MISHRA RAJ KUMAR SINGH	C.S.C.
	With	(WRIC-5700-2022) Lucknow Case Decided on 29/08/2022	DEVENDRA KUMAR TIWARI VS STATE OF U.P. THRU.ADDL. CHIEF SECY. DEPTT. OF HOME CIVIL SECT. LKO. AND OTHERS	AKHILESH KUMAR MISHRA VIJAY KUMAR RAJ KUMAR SINGH	C.S.C.
3045	LAFP	WRIC/7692/2022 (Barabanki)	SMT. RENU AGARWAL AND ANOTHER VS STATE OF U.P. THRU. ITS SECY. HOME LKO. AND 3 OTHERS	MANJU NAGPUR	ALOK KR. MISRA RAM KUMAR SINGH C.S.C.
3046	PO	FAPL/18/2023 FAPLD/64/2020 (Faizabad)	SHIV NANDAN DWIVEDI AND ANR. VS ANNPURNA DWIVEDI AND ORS.	SHYAM KINKAR PANDEY ONKAR SINGH ANIL KUMAR TIWARI PRAMOD KUMAR PANDEY	ARUN KUMAR PANDEY
3047	PO	FAPL/144/2023 (Bahraich)	BHANU PRATAP VS SMT. SEEMA CHAUDHARY	GARIMA SINGH RAM PRASAD DWIVEDI	MRS. ANJU RAGHUVANSH SANJAY MISRA NEERANJAN
3048	PO	FAPL/177/2023 (Lucknow) Not Before Hon'ble Sangeeta Chandra, J.	SMT. DISHA KAPOOR ALIAS DISHA TANDON VS STATE OF U.P. THRU. PRIN. SECY. HOME DEPTT. CIVIL SECT. LKO. AND ANOTHER	ARVIND KUMAR TRIPATHI SANJAY KUMAR S.P. SINGH SOMVANSHI	SHASHANK SHEKHAR SHUKLA LALTA PRASAD MISRA
3049	LA2W E-File	WRIA/3904/2023 (Lucknow)	NO. 15427128P NAIK (MUSICIAN) KISHAN KUMAR VS CHIEF OF ARMY STAFF, DHQ PO, NEW DELHI AND 3 OTHERS	ASHOK KUMAR YATISH GUPTA	DEVKRISHI KUMAR VARUN PANDEY A.S.G.I.

3050	PO	WRIA/7519/2023 (Lucknow)	DEV NATH VISHWAKARMA VS UNION OF INDIA MINISTRY AGRI.AND FARMERS WELFARE THRU.SECY.DEPTT.AGRI. RESE. EDU.NEW DELHI AND ORS	GYANENDRA VIKRAM SINGH RIYAZ AHMAD	RAJENDRA SINGH DEEPAK SHUKLA A.S.G.I.
3051	PO	WRIC/572/2023 (Lucknow)	AKHAND PRATAP SINGH VS STATE OF U.P. THRU. PRIN. SECY. HOUSING AND URBAN PLANNING DEPTT. U.P. LKO. AND OTHERS	SHIVENDRA RAO	SHOBHIT SINGH ARVIND KUMAR SHUKLA SHOBHIT MOHAN SHUKLA C.S.C.
	With	WRIC-2779-2023 Lucknow	TANU TRIVEDI VS STATE OF U.P. THRU. PRIN. SECY. HOUSING AND URBAN PLANNING DEPTT., LKO. AND 3 OTHERS	SHIVENDRA RAO	SHOBHIT MOHAN SHUKLA C.S.C.
	With	WRIC-3212-2023 Lucknow	ABHISHEK KUMAR VERMA VS STATE OF U.P. THRU. PRIN. SECY. HOUSING AND URBAN PLANNING DEPTT. U.P. LKO. AND OTHERS	SHUBHAM SRIVASTAVA RAHUL KUMAR SHIVENDRA RAO	SHOBHIT MOHAN SHUKLA C.S.C.
	With	(WRIC-3505-2023) Lucknow Case Decided on 12/03/2024	LEENA GUPTA VS STATE OF U.P. THRU. PRIN. SECY. HOUSING AND URBAN PLANNING DEPTT. U.P. LKO. AND 4 OTHERS	VINEET KUMAR CHAURASIA	SHOBHIT MOHAN SHUKLA C.S.C.
	With	(WRIC-3865-2023) Lucknow Case Decided on 12/03/2024	GHANSHYAM GUPTA VS STATE OF U.P. THRU. PRIN. SECY. HOUSING AND URBAN PLANNING DEPTT. U.P. LKO. AND OTHERS	VINEET KUMAR CHAURASIA	SHOBHIT MOHAN SHUKLA C.S.C.
	With	WRIC-4073-2023 Lucknow	JAYSHREE DEVI VS STATE OF U.P THRU. PRIN SECY. HOUSING AND URBAN PLANNING DEPTT. LKO AND 5 OTHERS	SHIVENDRA RAO	SHOBHIT MOHAN SHUKLA C.S.C.
	With	WRIC-4253-2023 Lucknow	RINKI GUPTA VS STATE OF U.P. THRU. PRIN. SECY.,HOUSING AND URBAN PLANNING DEPTT., U.P. LKO. AND OTHERS	SHIVENDRA RAO	SHOBHIT MOHAN SHUKLA C.S.C.
	With	WRIC-4347-2023 Lucknow	RICHA JAISWAL AND OTHERS VS STATE OF U.P. THRU. PRIN. SECY. (REVENUE) SECRT. LKO. AND OTHERS	ANURAG SINGH	SHOBHIT MOHAN SHUKLA C.S.C.
	With	(WRIC-6094-2024) Lucknow Case Decided on 15/05/2025	VANDANA JHA VS STATE OF U.P. THRU. PRIN. SECY. HOUSING AND URBAN PLANNING DEPTT. U.P. LKO. AND OTHERS	HIMANSHU NAG VINEET KUMAR CHAURASIA	SHOBHIT MOHAN SHUKLA C.S.C.
	With	(WRIC-6591-2024) Lucknow Case Decided on 15/05/2025	ARCHANA JHA VS STATE OF U.P. THRU. PRIN. SECY. HOUSING AND URBAN PLANNING DEPTT. LKO. AND OTHERS	HIMANSHU NAG VINEET KUMAR CHAURASIA	SHOBHIT MOHAN SHUKLA C.S.C.
3052	PO	WRIC/11025/2023 (Lucknow)	RAJAN TRIVEDI VS U.P. AVAS EVAM VIKAS PARISHAD LKO. THRU. ITS SECY. AND OTHERS	SHIREESH KUMAR UTKARSH KUMAR	PUNEET CHANDRA

	With	WRIC-1338-2024 Lucknow	ANUSHKA TRIVEDI AND ANOTHER VS U.P. AVAS EVAM VIKAS PARISHAD LKO. THRU. SECY. AND OTHERS	UTKARSH KUMAR SHIREESH KUMAR	PUNEET CHANDRA
3053	PO	FAPL/11/2024 (Lucknow)	RAMESH KUMAR SINGH VS MRS. SARITA	RAKESH SINGH PARIHAR AJAI KISHORE SINGH	MAHENDRA PRATAP SINGH
3054	PO	FAPL/12/2024 (Lucknow)	KUMARI NABA THRU. HER GUARDIAN AND MATERNAL GRANDFATHER (NANA) NAMELY MOHD. OBAID AND OTHERS VS DR. NAYEEM AHMAD SHEIKH	VIVEK KUMAR RAI AMANDEEP SINGH PRANSHUL TRIPATHI	AYUSH CHAUDHARY ANSHUMAAN PRABHAT KUMAR MISHRA CHETAN KUMAR TIWARI RAKESH KUMAR CHAUDHARY VISHAL KUMAR UPADHYAY POOJA SINGH @ POOJA BHARGAVA SINGH PANKAJ SINGH
3055	PO	FAPL/77/2024 (Rae Bareli)	SMT. SWATI VERMA VS ANUJ KUMAR	RAKESH KUMAR SHUKLA VISHWANATH TIWARI	SAURABH SRIVASTAVA
3056	PO	FAPL/205/2024 (Lucknow)	VINEETA VERMA VS BRAJNESH KUMAR	PRASHANT SHUKLA PRIYA PANDEY	
3057	PO	FAPL/234/2024 (Lucknow)	SUDHIR KUMAR VS SMT. KANAK	VASHU DEO MISHRA AADARSH MISHRA	ARTI GANGULY HEMANT KUMAR MISHRA ASHOK KUMAR SRIVASTAVA AVINASH SRIVASTAVA
3058	PO	FAPLD/118/2024 (Hardoi)	NEELAM VS SANJAY KUMAR	ASKARI HUSAIN	AVNISH KUMAR TIWARI
3059	PO	FAPLD/134/2024 (Rae Bareli)	RAHUL SAHU ALIAS RAHUL KUMAR VS SMT. ROSHNI GUPTA	PRADEEP KUMAR SRIVASTAVA	
3060	PO	WRIA/5059/2024 (Lucknow)	STATE OF U.P. THRU. ADDL. CHIEF SECY. DEPTT. OF APPOINTMENT AND PERSONNEL GOVT. OF U.P. LKO. VS HARISH CHANDRA AND ANOTHER	C.S.C.	MANISH MISHRA
3061	PO	WRIA/6247/2024 (Lucknow)	STATE OF U.P. THRU. ADDL. CHIEF SECY. / PRIN. SECY. LKO NIRMAN VIBHAG , U.P. GOVT. , LUCKNOW VS MOHIT KUMAR	C.S.C.	MOHD. HAYAN HASAN MOHSIN KHAN SHIV NATH GOSWAMI
3062	PO	WRIC/1579/2024 (Lucknow)	DR. HASAN AHMED VS STATE OF U.P. THRU. ADDL. CHIEF/PRIN. SECY. DEPTT. HOUSING AND URBAN PLANNING LKO. AND OTHERS	ANURAG SRIVASTAVA	SHAILENDRA SINGH CHAUHAN RATNESH CHANDRA C.S.C.
3063	PO	WRIC/8154/2024 (Faizabad)	SHIV KUMAR ALIAS SHIV KUMAR YADAV VS STATE OF U.P. THRU. PRIN. SECY. HOUSING AND URBAN PLANNING DEPTT. GOVT. OF U.P. LKO. AND 4 OTHERS	RAVI KUMAR VERMA	C.S.C.
3064	PO	WRIC/9615/2024 (Lucknow)	AMIT KUMAR VS STATE OF U.P. THRU. PRIN. SECY. URBAN DEVELOPMENT U.P. LKO. AND 5 OTHERS	ANUJ PANDEY ANAND SHANKER ASTHANA ANUJ DAYAL ANAND KUMAR YADAV	VANSHRAJ DUBEY PATANJALI CHATURVEDI C.S.C.

3065	PO	WRIC/11353/2024 (Lucknow)	MANZAR ALI VS STATE OF U.P. THRU. PRIN. SECY. HOUSING AND URBAN PLANNING LKO. AND 8 OTHERS	PRABHAT KUMAR MISHRA HARI OM PANDEY NEVEDITA GUPTA ABDUL AHAD JATIN RAHEJA SHOBHIT HARSH	ARPIT DWIVEDI MANOJ KUMAR MISHRA ARUN KUMAR SHUKLA SHIKHAR RATNESH CHANDRA C.S.C.
3066	PO	FAPL/25/2025 (Lucknow)	DEEPSHIKHA SINGH VS ABHISHEK SINGH	ANURAG MISRA HIMANSHU VIKRAM SINGH	UPMANYU SRIVASTAVA MURLI MANOHAR SRIVASTAVA
3067	PO	FAPL/42/2025 (Sultanpur)	SIMPAL SINGH VS RAVI KUMAR SINGH	RAM MILAN YADAV VIKAS MAURYA OM PRAKASH YADAV	TAUSEEF ALI ANSARI MUKESH SINGH
3068	PO	FAPL/144/2025 (Sultanpur)	GYAN PRAKASH VS RITA DEVI	HARI OM GUPTA OM PRAKASH GUPTA	
3069	LA2W	WRIA/2616/2025 (Lucknow)	STATE OF U.P. THRU. ADDL. CHIEF SECY. HOME DEPTT. LKO. AND ANOTHER VS VINOD KUMAR SHARMA	C.S.C.	GAURAV UPADHYAY MANISH MISRA
3070	LA2W	WRIA/9273/2025 (Lucknow)	UNION OF INDIA THRU. SECY. MINISTRY OF RAILWAY NEW DELHI AND ANOTHER VS RAM SINGH AND 10 OTHERS	SUDHANSHU CHAUHAN	BRIJESH KUMAR KULDEEP RAJ SINGH
3071	LA2W	WRIA/9765/2025 (Lucknow)	THE CHAIRMAN, UNION PUBLIC SERVICE COMMISSION, UPSC BHAWAN NEW DELHI AND ANOTHER VS PRADEEP CHANDRA PANDEY AND 3 OTHERS	ALOK KUMAR TRIPATHI	A.S.G.I. RAVI KUMAR YADAV
3072	PO	WRIA/9993/2025 (Lucknow)	U.O.I. THRU. SECY. MINISTRY OF DEFENCE NEW DELHI AND 3 OTHERS VS KRISHNA BHAN SINGH (NO. 14609259L EX CRAFTSMAN/WELDER)	SHREESH CHANDRA	YASH PAL SINGH
3073	PO	WRIA/11646/2025 (Lucknow)	U.O.I. THRU. PRIN. SECY. MINISTRY OF DEFENCE NEW DELHI AND 3 OTHERS VS 666033 R MWO (HFO) CHANDRA BHUSAN SINGH (RETD.)	VINAY TRIPATHI	ABHISHEK PANDEY YOGESH KUMAR MISHRA CHANDAN KUMAR PANDEY UPASNA MISHRA RAJ KUMAR MISHRA
3074	LA2W	WRIA/12631/2025 (Lucknow)	RAM SAGAR MISHRA (S.I. , PNO-872358849) VS STATE OF U.P. THRU. ITS ADDL. CHIEF SECY./PRIN. SECY. DEPTT. OF HOME AND 2 OTHERS	ANAND MANI TRIPATHI VIJAY KUMAR JAISWAL	C.S.C.
3075	PO	WRIC/2123/2025 (Lucknow)	SAMAR PAL SINGH VS STATE OF U.P. THRU. PRIN. SECY. MINISTRY OF URBAN DEVELOPMENT LKO. AND 4 OTHERS	RAJENDRA KUMAR DWIVEDI DIVYARTH SINGH CHAUHAN MEENAKSHI SINGH PARIHAR	SHAILESH CHANDRA TIWARI C.S.C.
3076	PO	WRIC/7096/2025 (Barabanki)	PRIVATE DOCTOR ASSOCIATION THRU. PRESIDENT DR. MAHAVEER KUMAR JAIN AND ANOTHER VS STATE OF U.P. THRU. PRIN. SECY. ARBAN DEPTT. LKO. AND 2 OTHERS	MOHAMMAD TAUSEEF SIDDIQUI SHIV PRATAP SINGH JAHAN SINGH YADAV	AFTAB AHMAD C.S.C.

3077	PO	WRIC/8998/2025 (Lucknow)	M/S MEGA INFRABUILD PRIVATE LIMITED,LKO. THRU. ITS DIRECTOR SHRI DEEPAK WADHWA VS STATE OF U.P. THRU. PRIN. SECY. HOUSING AND URBAN DEVELOPMENT DEPTT. LKO. AND 2 OTHERS	PRASHANT KUMAR SATISH GULATI HARI ANUJ BAHADUR SINHA	PUNEET CHANDRA RATNESH CHANDRA C.S.C.
With		(CAPL-1537-2019) CONT/1537/2019 Lucknow Case Decided on 05/12/2019	RAM SANEHI AND ORS. VS PRABHU NARAIN SINGH V.C.L.D.A.GOMTI NAGAR LUCKNOW AND ORS.	RAJENDRA KUMAR NAQIBULLAH KHAN	RATNESH CHANDRA SUSHIL KUMAR SINGH MANUSHRESTH MISHRA
With		WRIC-1990-2000 MISB/1990/2000 Lucknow	SUKH LAL AND OTHERS VS STATE OF U.P. THROUGH SECRETARY AVAS EVAM VIKAS NAGAR VIKAS	AFTAB AHMAD QAMAR AHMAD O.P. SRIVASTAVA H.S.JAIN	R.K.MEHROTRA P.K.RAI C.S.C.
With		(WRIC-12734-2010) MISB/12734/2010 Lucknow Case Decided on 25/01/2018	GOKARAN NATH YADAV VS STATE OF U.P. THRU. PRIN.SECY. HOUSING AND URBAN PLANNING ANDORS	MANISH MISRA N U KHAN D.K. SINGH	VIRENDRA SINGH A P SINGH C.S.C.
With		WRIC-3869-2011 MISB/3869/2011 Lucknow	CHET RAM AND ORS. VS UNION OF INDIA AND ORS.	AFTAB AHMAD QAMAR AHMAD	BHANU BAJPAI AMIT KUMAR DWIVEDI MUKUND TEWARI PANKAJ KHARE A.S.G SHASHI PRAKASH SINGH NARESH CHANDRA MEHROTRA PAYALSRIIVASTAVA C.S.C.
With		WRIC-6136-2011 MISB/6136/2011 Lucknow	SMT. RAEES JAHAN AND ANOTHER VS STATE OF U.P.AND ORS.	N.U.KHAN ANUBHAV PRAKASH SRIVASTAV MOHAMMAD EHTESHAM KHAN QAMAR AHMAD	MANISH JAUHARI MAHESH CHANDRA P K RAI C.S.C.
With		WRIC-6277-2011 MISB/6277/2011 Lucknow	RAM SANEHI AND OTHERS VS UNION OF INDIA THRU. CABINET SECRETARY NEW DELHI AND OTHERS	SUSHIL KUMAR SINGH MANUSHRESTH MISRA N.U. KHAN	RATNESH CHANDRA A.S.G. NISHANT SHUKLA C.S.C.
With		WRIC-2000110-2011 LANA/110/2011 Lucknow	SMT. GULSHAN JAHAN AND ANOTHER VIRES MATTER VS STATE OF U.P. AND ORS.	MOHD. HAYAN HASAN N.U.KHAN RIPU DAMAN SHAHI BADRUL HASAN QAMAR AHMAD	A.P. SINGH V.B.PAL MAHESH CHANDRA SHASHI PRAKASH SINGH N.C. MEHROTRA VIRENDRA SINGH RATNESH CHANDRA C.S.C.
With		WRIC-2000084-2013 LANA/84/2013 Lucknow	SABA NOOR AND ANOTHER VS UNION OF INDIA AND OTHERS	PRABHAKAR VARDHAN CHAUDHARY ANKUR RAZDAN N.U. KHAN ARVIND RAZDAN QAMAR AHMAD	ANAGH SHUKLA RAVI SINGH A.S.G. SHASHI PRAKASH SINGH PANKAJ KHARE SHAIENDRA SINGH CHAUHAN C.S.C.
With		WRIC-2000100-2013 LANA/100/2013 Lucknow	SUBHASH SAHNI VS STATE OF U.P.THROU.PRIN.SECY.AVAS CIVIL SECTT.LKO.AND ORS.	SACHIN SHUKLA APOORVA TEWARI MAHENDRA PRATAP SINGH MOHIUDDIN KHAN ABHISHEK KUMAR PANDEY P.K.KHARE	PRADEEP KR. RAI MAHESH CHANDRA C.S.C.

	With	WRIC-941-2019 MISB/941/2019 Lucknow	BHAI LAL VS U.O.I. AND ORS.	ANIL KUMAR QAMAR AHMAD	SATENDRA PAL SINGH J.B.S. RATHORE GHAUS BEG RATNESH CHANDRA SHAIENDRA SINGH CHAUHAN NAQIBULLAH KHAN A.S.G. DR. V.K. SINGH C.S.C.
	With	WRIC-7598-2025 Lucknow	RAKESH DHAR TRIPATHI VS STATE OF U.P. THRU. PRIN. SECY. HOUSING AND URBAN PLANNING DEPTT. LKO. AND ANOTHER	DR. HEMANT KUMAR CHAND AKHILESH PRATAP SINGH	SHREYASH AGRAWAL RATNESH CHANDRA C.S.C.
3078	PO	WRIC/9996/2025 (Lucknow)	GARDEN CITY RESIDENTS WELFARE ASSOCIATION THRU. PRESIDENT MR. AJAY SINGH VS STATE OF U.P. THRU. SECY. DEPTT. OF URBAN DEVELOPMENT LKO. AND 7 OTHERS	RAJ KUMAR SINGH NISHTHA PANDEY YASHWIN SINGH	SHASHANK SINGH ABHINAV SINGH NISHANT SHUKLA RATNESH CHANDRA ISHA MITTA C.S.C.
3079	PO	FAPL/71/2026 (Rae Bareli)	SURYA BHAN SINGH VS SMT. PINKI @ PRIYANKA	ARUN KUMAR SINGH PARIHAR AMOD KUMAR SINGH	RAHUL MISHRA BADRI PRASAD SINGH
3080	LA2W	FAPLD/17/2026 (Lucknow)	ARPAN PALEKAR VS PRIN. JUDGE FAMILY COURT LKO. AND ANOTHER	TRILOKI NATH YADAV	SUNIL KUMAR
3081	IN	FAPLD/46/2026 (Unnao)	VIKAS PANDEY VS SMT. DEEPIKA	UMESH CHANDRA SHUKLA	K.K. SINGH
3082	PO	FAPLD/59/2026 (Rae Bareli)	SANTOSH KUMAR VS SMT. BHAVNA	DINESH CHANDRA SURYA PRAKASH	
3083	PO	FAPLD/60/2026 (Lucknow)	AMIT TIWARI VS ADDL. PRIN. JUDGE COURT NO 3 FAMILY COURT LKO. AND ANOTHER	SHAIENDRA MISRA SANJEEV MISHRA	
3084	PO	WRIA/24/2026 (Lucknow)	STATE OF U.P. THRU. ITS ADDL CHIEF/PRIN. SECY. DEPTT. OF MEDICAL AND HEALTH LKO. AND 2 OTHERS VS KAILASH CHANDRA GUPTA	C.S.C.	RUCHI PANDEY BHANU PRATAP SINGH VIVEK SHUKLA
3085	LR	WRIA/633/2026 (Lucknow)	AMIT MALIK VS STATE OF U.P. THRU. PRIN. SECY. DEPTT. OF HOME U.P. LKO. AND 3 OTHERS	DEVANSH MANI ASHEESH KUMAR	SHIKHAR ANAND C.S.C.
3086	PO	WRIA/1097/2026 (Lucknow)	U.O.I THRU THE SECY. MOD (IAF) NEW DELHI AND 3 OTHERS VS SERVICE NO. 705205 L EX. WO AWADHESH KUMAR SINGH	BALBIR SINGH	
3087	PO	WRIA/1229/2026 (Lucknow)	SMT.ROOPA SINGH TEVEOTIA VS UNION OF INDIA, THRU. SECY. MINISTRY OF DEFENSE NEW DELHI AND 4 OTHERS	HEMLATA	A.S.G.I.
3088	LAFP	WRIA/2058/2026 (Lucknow)	U.O.I. THRU. SECY. MINISTRY OF DEFENCE NEW DELHI AND 3 OTHERS VS GROUP CAPTAIN SANDEEP SINGH (RETD.)	SUSHIL KUMAR MISHRA	

3089	PO	WRIA/3050/2026 (Lucknow)	KRISHNA MURARI SAXENA VS STATE OF U.P. THRU. PRIN. SECY. DEPTT. OF REVENUE LKO. AND 4 OTHERS	DHARMESH SINHA	C.S.C.
3090	PO	WRIC/194/2026 (Lucknow)	AMRIT BOTTLETS PVT LTD THRU. AUTHORIZED SIGNATORY DINESH CHANDRA KATIYAR AND ANOTHER VS STATE OF U.P. THRU. PRIN. SECY. DEPTT. OF HOUSING AND URBAN PLANNING LKO AND 6 OTHERS	KAMAKHYA GUPTA AJAI KUMAR SINGH SHOBHIT SINGH	RATNESH CHANDRA C.S.C.
3091	PO	WRIC/2851/2026 (Lucknow)	MAZAR VA DARGAH BHULLAN SHAH THRU . MUTAWALLI SAJID ALI VS STATE OF U.P. THRU. PRIN. SECY. URBAN DEVELOPMENT LKO. AND 2 OTHERS	BRIJESH KUMAR SINGH SANJAY KUMAR PANDEY	SHAILENDRA SINGH CHAUHAN C.S.C.
3092	PO	WRIC/3366/2026 (Lucknow)	HUMA BI VS STATE OF U.P. THRU. PRIN. SECY. URBAN DEVELOPMENT DEPTT. LKO AND 3 OTHERS	HIMANSHU SHEKHAR ALOK KUMAR RAI	C.S.C.
3093	PO	WRIC/3775/2026 (Lucknow)	ABDUL WALI AND 2 OTHERS VS STATE OF U.P. THRU. PRIN. SECY. /SECY. AGRICULTURE MARKETING LKO. AND 3 OTHERS	ADNAN AHMAD	SURENDRA KUMAR SINGH C.S.C.

Application for Orders

3094	PO	1/2001 (9000245/2001) (Review Application) in case WRIA-2001333-2001 SERB/1333/2001	G.K.GUPTA VS GENERAL MANAGER PERSONAL DEPTT. UCO BANK KOLKATA	RAJESH TEWARI	P.K.SRIVASTAVA
		Case Decided on 21/09/2001			
3095	PO E-File	4/2023 (393916/2023) (Recall of Order) in case WRIC-7737-2005 MISB/7737/2005	HANUMAN DUTT TRIPATHI OBJECTION FILED VS STATE OF U.P.THROUGH CHIEF CONSERVATOR OF FORESTS AND ANOR	DINESH CHANDRA TIWARI BHANU PRATAP SINGH	C.S.C.
		Case Decided on 27/08/2014			
3096	PO	7/2025 (202542/2025) (Condonation of Delay) in case WRIC-2312-2012 MISB/2312/2012	MRS.BINA GARG AND ANOTHER VS THE STATE OF U.P.THROUGH PRINCIPAL SECY.HOUSING AND URBAN AND OR	VIDHU BHUSHAN KALIA	C.S.C.
		Case Decided on 20/11/2024			
3097	PO	8/2025 (202547/2025) (Recall of Order) in case WRIC-2312-2012 MISB/2312/2012	MRS.BINA GARG AND ANOTHER VS THE STATE OF U.P.THROUGH PRINCIPAL SECY.HOUSING AND URBAN AND OR	VIDHU BHUSHAN KALIA	C.S.C.
		Case Decided on 20/11/2024			

3098	NCL	21/2024 (119840/2024) (Condonation of Delay) in case WRIC-10712-2013 MISB/10712/2013	SHANKER DAYAL AND OTHERS VS STATE OF U.P.THR.PRIN.SECY.HOUSING U.P.CIVIL SECTT.LKO.AND ORS	DWIJENDRA MISHRA KAUSHLENDRA VERMA	AFTAB AHMAD C.S.C.
		Case Decided on 18/04/2024			
3099		22/2024 (119846/2024) (Recall of Order) in case WRIC-10712-2013 MISB/10712/2013	SHANKER DAYAL AND OTHERS VS STATE OF U.P.THR.PRIN.SECY.HOUSING U.P.CIVIL SECTT.LKO.AND ORS	DWIJENDRA MISHRA KAUSHLENDRA VERMA	AFTAB AHMAD C.S.C.
		Case Decided on 18/04/2024			
3100	PO	7/2025 (208121/2025) (Recall of Order) in case FAPL-156-2023 Case Decided on 21/10/2024	ASHISH JAUHARI VS ADDL. PRIN. JUDGE -1 FAMILY COURT AND ANOTHER	VIKAS MISRA JAG PRASAD YADAV	GANESH KUMAR GUPTA

AT 10:15 AM

HON'BLE JUSTICE ALOK MATHUR
HON'BLE JUSTICE AMITABH KUMAR RAI

Daily IA List (From Sr.No. 8001 To Sr.No. 8024)

8001	13/2026 (117072/2026) (Listing Application) in case WRIA-2001256-2006 SERB/1256/2006 Case Decided on 15/04/2024	UNION OF INDIA THRU G.M. NORTHERN RAILWAY AND 3 ORS. VS P.D. RAM	AJMAL KHAN AJIT KUMAR DWIVEDI RAKESH CHANDRA TEWARI PRASHANT KUMAR SRIVASTAVA	PRAVEEN KUMAR
8002	22/2026 (117044/2026) (Listing Application) in case WRIA-17155-2018 SERS/17155/2018	SATYENDRA SINGH VS STATE OF U.P. THRU. PRIN. SECY. REVENUE DEPTT. AND ORS.	SANJAY BHASIN SHUBHANKAR SINGH KSHITIJ MISHRA RAMENDRA KUMAR YADAV	RAJ KUMAR UPADHYAYA (R.K.UPADHYAYA) ASHOK SHUKLA C.S.C.
8003	20/2026 (117258/2026) (Listing Application) in case WRIC-821-2018 MISB/821/2018	SCOOTERS INDIA COLONY KALYAN SAMITI THRU. PRESIDENT RAM SHIR VS STATE OF U.P. THRU. CHIEF SECY. AND OTHERS	MANEESH KUMAR SINGH MEENA SINGH (KATHAYAT)	A.S.G. AJAY KUMAR SINGH PRABHAT NARAYAN SRIVASTAVA RAKESH CHANDRA TEWARI C.S.C.
8004	7/2026 (117196/2026) (Listing Application) in case WRIC-26020-2018 MISB/26020/2018	SHIVESH CHANDRA SHRESTHI AND ORS. VS STATE OF U.P. THRU PRIN. SECY. HOUSING AND URBAN PLANNING AND ORS	SUNIL KUMAR CHAUDHARY KAPIL MISHRA	RATNESH CHANDRA C.S.C.
8005	9/2026 (117277/2026) (Listing Application) in case WRIC-11309-2019 MISB/11309/2019	M/S SACHAN FILLING STATION THRU MANAGING PARTNER AND ANR. VS INDIAN OIL CORPORATION LTD. THRU CHAIRMAN CUM M.D. AND ORS.	MR. SIDHARTH DHAON RADHIKA SINGH VEDANT BHARGAVA RISHABH RAJ LALLA CHAUHAN JUSHI SAXENA SEENA SAXENA RAJNI SAXENA RISHI SAXENA GAURAV SAXENA NEERAJ KUMAR SAXENA	MANISH JAUHARI
8006	11/2026 (116693/2026) (Listing Application) in case WRIC-20541-2020 MISB/20541/2020	M/S SOLID PROPERTIES PVT. LTD. THRU. DIRECTOR PANKAJ GOEL VS STATE OF U.P. THRU. PRIN. SECY. HOUSING AND URBAN PLANNING AND ORS	PRASHANT KUMAR SIDDHARTH NANDWANI	PUNEET CHANDRA RATNESH CHANDRA SYED SHABAB HAIDER ZAIDI C.S.C.
8007	19/2026 (117266/2026) (Listing Application) in case WRIC-19632-2021 MISB/19632/2021	PRABHA SINGH AND ORS. VS U.O.I. THRU SECY. CORPORATE AFFAIRS MIN. NEW DELHI AND ORS.	PRABHU SHARAN VAIBHAV MISHRA RAJ MANI DUBEY	AMAL RASTOGI PRITISH KUMAR A.S.G. C.S.C.
8008	5/2026 (116840/2026) (Listing Application) in case WRIA-2524-2022	SMT. ROOPA SINGH TEVEOTIA VS UNION OF INDIA THRU. SECY. MINI. OF DEFENCE AND OTHERS	PRASOON KUMAR ANJOR HEMLATA VINAY PANDEY	GAURAV TRIPATHI VINOD KUMAR SINGH A.S.G.I.
8009	13/2026 (117102/2026) (Dismissal) in case WRIA-4050-2022	PRAVEEN SONKAR VS STATE OF U.P. THRU. ADDL. CHIEF SECY. DEPTT. OF APPOINTMENT GOVT. OF U.P. CIVIL SECT. LKO. AND ANR	ASHOK KUMAR SINGH ADARSH SRIVASTAVA VIKAS SINGH	SHISHIR JAIN GAURAV MEHROTRA C.S.C.

8010	3/2026 (117220/2026) (Dismissal) in case WRIA-1254-2024	USMAN ALI KHAN VS STATE OF U.P. THRU. PRIN. SECY. TRANSPORT DEPTT. U.P. GOVT. LKO. AND OTHERS	RAMESH CHANDRA PANDEY ARVIND KUMAR VERMA AJEET SRIVASTAV	RATNESH CHANDRA MANISH MISHRA C.S.C.
8011	14/2026 (116814/2026) (Listing Application) in case WRIA-4819-2024	SONI LAL VS UNION OF INDIA THRU. SECY. MINISTRY DEFENCE, NEW DELHI AND OTHERS	HEMLATA SATISH KUMAR SRIVASTAVA	RAJ KUMAR SINGH A.S.G.I.
8012	7/2026 (116674/2026) (Miscellaneous) in case WRIA-7320-2024	DEEPAK SINGH VS STATE OF U.P. THRU. PRIN. SECY. DEPTT. OF FOOD AND CIVIL SUPPLIES LKO. AND ANOTHER	HIMANSHU RAGHAVE	KAUSHLENDRA TEWARI C.S.C.
8013	11/2026 (117271/2026) (Listing Application) in case WRIC-10915-2024	NEERAJ KUMAR VERMA @ NEERAJ KUMAR VS STATE OF U.P. THRU. ADDL. CHIEF SECY. REVENUE DEPTT. AND 7 OTHERS	ANUJ DAYAL SUMEET TAHILRAMANI	C.S.C.
8014	9/2026 (116954/2026) (Listing Application) in case WRIA-2796-2025	MADHURI TRIVEDI VS UNION OF INDIA THRU. SECY. MINISTRY OF RAILWAY AFFAIRS NEW DELHI AND 4 OTHERS	MOHD. SALMAN ARSHAD JAMEEL ANA FATMA MUKHTAR AHAMAD	VINAY TRIPATHI ANJANI KUMAR SRIVASTAVA A.S.G.I.
8015	3/2026 (116107/2026) (Miscellaneous) in case WRIA-3518-2025	JAG PRASAD MISHRA AND 5 OTHERS VS U.P. JAL NIGAM RURAL LKO. THRU. MANAGING DIRECTOR AND 3 OTHERS	RAKESH BAJPAI ASHOK SHUKLA	C.S.C. RISHABH KAPOOR
8016	9/2026 (116113/2026) (Miscellaneous) in case WRIA-6271-2025	SATYA PRAKASH MISHRA AND 7 OTHERS VS U.P. JAL NIGAM (URBAN) THRU. MANAGING DIRECTOR AND 3 OTHERS	RAKESH BAJPAI ASHOK SHUKLA	APOORVA TEWARI C.S.C. RISHABH KAPOOR
8017	10/2026 (116117/2026) (Miscellaneous) in case WRIA-6271-2025	SATYA PRAKASH MISHRA AND 7 OTHERS VS U.P. JAL NIGAM (URBAN) THRU. MANAGING DIRECTOR AND 3 OTHERS	RAKESH BAJPAI ASHOK SHUKLA	APOORVA TEWARI C.S.C. RISHABH KAPOOR
8018	5/2026 (117274/2026) (Listing Application) in case WRIC-8107-2025	RUCHI ALIAS RICHA AND ANOTHER VS COLLECTOR / DISTRICT MAGISTRATE, BARABANKI AND 11 OTHERS	UDAI PRATAP LAL	MOHAN SINGH C.S.C.
8019	3/2026 (117268/2026) (Listing Application) in case WRIC-11235-2025	RAM SAJIVAN VS STATE OF U.P. THRU. PRIN. SECY. REVENUE DEPTT. AND 13 OTHERS	GANGA PRASAD MISHRA ABHINAV MISHRA ANIL KUMAR PANDEY	C.S.C.
8020	2/2026 (117255/2026) (Listing Application) in case WRIC-11734-2025	SMT.NASEEM BANO VS STATE OF U.P. THRU. PRIN. SECY. REVENUE LKO. AND 10 OTHERS	DINESH CHANDRA TEWARI	PANKAJ GUPTA C.S.C.
8021	2/2026 (116908/2026) (Listing Application) in case CMRAD-174-2026	RAJEEV KUMAR SINGH VS ARMED FORCES TRIBUNAL (REGIONAL BENCH) LKO. AND 4 OTHERS	HEMLATA	
8022	5/2026 (117121/2026) (Disposal Application) in case FAPLD-22-2026	SMT. ANAMIKA TIWARI VS SRI. SHAILENDRA TIWARI	NANDESH VERMA MAHESH CHANDRA SHUKLA PREETI SHUKLA (TIWARI)	

8023	4/2026 (117264/2026) (Listing Application) in case WRIC-1507-2026	VIJAY CHEMICAL INDUSTRIES THRU. DIRECTOR AJAY KUMAR VEMRA VS U.O.I. THRU. MINI. OF DRU. CONT. GENE.INDIA / D.G. HEALTH AND FAMILY WEL. NEW DELHI AND 5 OTHERS	SANTOSH KUMAR GUPTA	C.S.C. A.S.G.I.
8024	2/2026 (116833/2026) (Impleadment) in case WRIC-5766-2026	AJAY KUMAR SINGH VS STATE OF U.P. THRU. ADDL. CHIEF SECY. DEPTT. OF CO- OPERATIVE, U.P.LKO. AND 4 OTHERS	SUNIL SHARMA JAIBIND SINGH RATHOUR	AAKCHAD NATH RAMA SHANKER SINGH NIRMIT SRIVASTAVA C.S.C.

AT 03:45 PM

HON'BLE JUSTICE ALOK MATHUR

Date fixed TU/PH cases.

Additional List (From Sr.No. 3001 To Sr.No. 3012)

HON BLE SUPREME COURT ORDER (EXPEDITED)

3001	DF-TU	WRIB/10910/2016 CONS/10910/2016 (Lucknow) Nominated to Hon'ble Alok Mathur, J. on 22.01.2026 To be listed in S.C. expedite category.	LAKHAN LAL AND 7 OTHERS VS DEPUTY DIRECTOR OF CONSOLIDATION LUCKNOW AND 12 OTHERS	RAM DEV TIWARI VIRENDRA BHATT ANKIT PANDE AMBRISH KUMAR DUBEY DR. RAMSURAT PANDE	PANCHAM SRIVASTAVA JITENDRA KUMAR YADAV AMIT CHANDRA ANURAG.S.KAALESH BHARTI BHATNAGAR RAMESH SINGH AMBRISH KUMAR DUBEY M.B. SINGH NAQIBULLAH KHAN C.S.C.
3002	DF-TU	WRIC/1005667/2014 MISS/5667/2014 (Lucknow)	PIDILITE INDUSTRIES LTD. THRU SPL.ATTORNEY SRI SACHIN SHARMA VS STATE OF U.P. THRU PRIN. SECY. DEPTT. OF LEGAL METROLOGY ANDOR	GAURAV MEHROTRA	C.S.C.
3003	DF-TU	CMRAD/102/2023 (Lucknow) With (FAFO-58-2023) Sultanpur Case Decided on 28/02/2023	KHALID ARMAN AND ANOTHER VS MAHESH KUMAR MISHRA AND ANOTHER KHALID ARMAN AND ANOTHER VS MAHESH KUMAR MISHRA AND ANOTHER	SHIV SHANKAR SINGH SARBA SHUKLA SUDHAKAR MISHRA SHIV SHANKAR SINGH	MOHD AFZAL KHAN VAGISH TIWARI RAHUL SINGH SAURABH KUMAR
3004	DF-TU	CRLR/849/2023 (Faizabad)	SUDHAKAR SINGH VS STATE OF U.P. THRU. PRIN. SECY. DEPTT. OF HOME LKO AND ANOTHER	BALJEET SINGH SYED RAZA MEHDI ANJUM ARA MOHAMMAD IRFAN SIDDIQUI SUNEEL KUMAR	DHANANJAI KUMAR TRIPATHI G.A.

Application for Orders

3005	DF-TU	18/2026 (49770/2026) (Condonation of Delay) in case WRIB-472-2004 CONS/472/2004 Case Decided on 08/01/2026	MOHD. HASHIM AND ANR. VS D.D.C. PRATAPGARH AND 2 ORS.	S.N. OJHA HEMANT TRIPATHI HARI OM PANDEY SHAILESH TRIPATHI ASHOK KR. TRIPATHI RAM LAGAN MISHRA ABHISHEK MISHRA	DHARMENDRA KUMAR ASHOK KUMAR TRIPATHI ARUN KUMAR TRIPATHI R.N. GUPTA C.S.C.
3006	DF-TU	19/2026 (49773/2026) (Recall of Order) in case WRIB-472-2004 CONS/472/2004 Case Decided on 08/01/2026	MOHD. HASHIM AND ANR. VS D.D.C. PRATAPGARH AND 2 ORS.	S.N. OJHA HEMANT TRIPATHI HARI OM PANDEY SHAILESH TRIPATHI ASHOK KR. TRIPATHI RAM LAGAN MISHRA ABHISHEK MISHRA	DHARMENDRA KUMAR ASHOK KUMAR TRIPATHI ARUN KUMAR TRIPATHI R.N. GUPTA C.S.C.
3007	DF-TU	2/2026 (49278/2026) (Condonation of Delay) in case A227-5869-2025 Case Decided on 25/09/2025	ANIRUDDHA KUMAR AND OTHERS VS STATE OF U.P. THRU. PRIN. SECY. REVENUE DEPTT., LKO. AND OTHERS	VIRENDRA KUMAR DUBEY	MANOJ KUMAR PANDEY MOHAN SINGH C.S.C.

3008	DF-TU	3/2026 (49281/2026) (Recall of Order) in case A227-5869-2025 Case Decided on 25/09/2025	ANIRUDDHA KUMAR AND OTHERS VS STATE OF U.P. THRU. PRIN. SECY. REVENUE DEPTT., LKO. AND OTHERS	VIRENDRA KUMAR DUBEY	MANOJ KUMAR PANDEY MOHAN SINGH C.S.C.
3009	DF-TU	2/2025 (161241/2025) (Recall of Order) in case WRIB-761-2025 Case Decided on 08/08/2025	KASIM VS BOARD OF REVENUE, U.P. LKO., THRU. SECY. AND OTHERS	MOHAMMAD EHTESHAM KHAN	SADDAM KHAN HARSHITA GUPTA MEVA LAL YADAV AMOI KUMAR PANKAJ VERMA C.S.C.
3010	DF-TU	2/2025 (183863/2025) (Recall of Order) in case WRIB-862-2025 Case Decided on 09/09/2025	DHARMENDRA KUMAR MISHRA AND 2 OTHERS VS STATE OF U.P. THRU. SECY. REVENUE, LKO. AND 9 OTHERS	SATYA PRAKASH MISHRA	MOHAN SINGH C.S.C.
3011	DF-TU	4/2026 (40252/2026) (Recall of Order) in case WRIB-30-2026 Case Decided on 04/02/2026	RAJESH KUMAR AND 2 OTHERS VS BOARD OF REVENUE, U.P., LKO. THRU. MEMBER AND OTHERS	APOORVA TEWARI SHIVANG TIWARI	SANDEEP KUMAR ANKIT PANDE MOHAMMAD EHTESHAM KHAN RAVINDRA KUMAR YADAVA MOHAN SINGH C.S.C.
3012	DF-TU	19/2025 (216928/2025) (Recall of Order) in case WRIA-1720-2008 SERS/1720/2008 TU: Hon'ble Alok Mathur, J. NB: Hon. Shree Prakash Singh, Hon. Abdul Moin, J. Hon. R. S. Chauhan, J. Hon. Manish Mathur, J.	RAM GOPAL AND 11 ORS. VS JOINT REGISTRAR COOPERATIVE SOCIETIES AND 2 ORS.	RAKESH KUMAR PRASHANT SHUKLA SUDAMA PRASAD RAKESH SRIVSATAVA DIWAKAR SINGH KAUSHIK MOHD. SHUJAUDDIN WARIS SHREEPRAKASH SINGH	RAGHVENDRA P. SINGH NIRANKAR SINGH C.S.C.
With		WRIA/1719/2008	SMT. ARCHANA SINGH and 9 ORS. VS JOINT REGISTRAR COOPERATIVE SOCIETIES and 2 ORS.	RAKESH KUMAR MANJEET SINGH MANJEET SINGH PRASHANT SHUKLA AMIT SINGH	C.S.C. NIRANKAR SINGH
With		WRIA/1733/2008	PANKAJ KUMAR MISRA VS STATE OF U.P. THRU. SECY COOPERATIVE AND 8 ORS	DR L.P. MISRA MOHD. ISLAM KHAN SABIR ALI LAXMI NARAYAN GUPTA AJAI VIKRAM SINGH	C.S.C NIRANKAR SINGH SUDEEP SETH
With		WRIA/1850/2008	KUNAL KAPOOR VS STATE OF U.P. THRU. SECY COOPERATIVE AND 5 ORS	SABIR ALI ABHINAV GUPTA MOHD. ISLAM KHAN ABHINAV N TRIVEDI	C.S.C NIRANKAR SINGH ILLIGIBLE